BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (i) Aurangabad—Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.

PETITIONER

Power Grid Corporation of India Ltd. (Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016

Corporate office: "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

Power Grid Corporation of India Ltd., the petitioner in the matter, is filing petition under Regulation-86 for approval of transmission tariff for the above said assets under Mundra UMPP in Western Region for tariff block 2009-14 period.

In terms of Regulation 3(2) of the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, copy of complete tariff application is hereby served to the respondents (beneficiaries of **Western & Northern Region**), for information and necessary action in the matter.

The tariff application is hereby served through the nodal officers of the respondents for CERC matters, on the addresses as mentioned below:

ADDRESSES OF NODAL OFFICERS

MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.

---PETITIONER

VERSUS

1. MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.

SHAKTI BHAWAN, RAMPUR JABALPUR - 482 008 REPRESENTED BY ITS MD

2. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD. 5TH FLOOR,PRAKASHGAD,
BANDRA(EAST), MUMBAI - 400 051
REPRESENTED BY ITS CHIEF ENGINEER (POWER PURCHASE CELL)

- 3. GUJARAT URJA VIKAS NIGAM LTD. SARDAR PATEL VIDYUT BHAWAN, RACE COURSE ROAD VADODARA - 390 007 REPRESENTED BY ITS CHAIRMAN
- 4. ELECTRICITY DEPARTMENT
 GOVT. OF GOA
 VIDYUT BHAWAN, PANAJI,
 NER MANDVI HOTEL, GOA 403 001
 REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
- 5. ELECTRICITY DEPARTMENT
 ADMINISTRATION OF DAMAN & DIU
 DAMAN 396 210
 REPRESENTED BY ITS SECRETARY (FIN.)
- 6. ELECTRICITY DEPARTMENT
 ADMINISTRATION OF DADRA NAGAR HAVELI
 U.T., SILVASSA 396 230
 REPRESENTED BY ITS SECRETARY (FIN.)
- 7. CHHATTISGARH STATE ELECTRICITY BOARD P.O.SUNDER NAGAR, DANGANIA, RAIPUR CHHATISGAARH-492013 REPRESENTED BY ITS CHAIRMAN
- MADHYAPRADESH AUDYOGIK KENDRA
 VIKAS NIGAM (INDORE) LTD.
 3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,
 INDORE-452 008
- 9. PUNJAB STATE ELECTRICITY BOARD 220 KV SUB STATION, ABLOWAL, PATIALA 147 001
- 10. HARYANA POWER PURCHASE CENTRE, IIND FLOOR, SHAKTI BHAWAN, SECTOR-6, PANCHKULA 134 109
- 11. RAJASTHAN POWER PROCUREMENT CENTRE. VIDYUT BHAWAN, JANPATH, JAIPUR

- 12. AJMER VIDYUT VITRAN NIGAM LTD 400 KV GSS BUILDING AJMER ROAD, HEERAPURA, JAIPUR
- 13. JODHPUR VIDYUT VITRAN NIGAM LTD 400 KV GSS BUILDING, AJMER ROAD, HEERAPURA, JAIPUR
- 14. JAIPUR VIDYUT VITRAN NIGAM LTD 400 KV GSS BUILDING AJMER ROAD, HEERAPURA, JAIPUR
- 15. COSTAL GUJARAT POWER LIMITED
 (A TATA POWER COMPANY)
 TATA POWER BACKBAY RECEIVING STATION,
 148, LT. GEN J BHONSLE MARG,
 NARIMAN POINT, MUMBAI 400 021
 REPRESENTED BY ITS O&M HEAD, MUNDRA UMPP

Kindly acknowledge the receipt.

PETITIONER
POWER GRID CORPORATION OF INDIA LTD.
REPRESENTED BY

S. S. Raju

GURGAON DATED: 30.10.2013

Dy. GENERAL MANAGER (COMMERCIAL)

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION FOR

APPROVAL OF TRANSMISSION TARIFF

FOR

Approval under regulation-86 for transmission tariff for (i) Aurangabad–Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.

PETITION NO.:.....

TARIFF BLOCK: 2009 - 2014

POWER GRID CORPORATION OF INDIA LTD.

REGISTERED OFFICE B-9, QUTAB INSTITUTIONAL AREA, KATWARIA SARAI, NEW DELHI – 110 016

CORPORATE CENTRE
"SAUDAMINI", PLOT NO-2, SECTOR-29,
GURGAON-122 001 (HARYANA)
EPABX: 0124-2571 700 TO 719, FAX:0124-2571989

th. W. D

BEFORE

THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION NO.:

IN THE MATTER OF: Approval under regulation-86 for transmission tariff for (i) Aurangabad—Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.

Power Grid Corporation of India Ltd.

--- PETITIONER

(Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi 110 016 and **Corporate office**: "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)-

Maharashtra State Electricity Distribution Co. Ltd.

--- RESPODENTS

5th Floor, Prakashgad,

Bandra(East), Mumbai - 400 051

Represented By Its Chief Engineer (Power Purchase Cell)

And others

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FILED BY

POWER GRID CORPORATION OF INDIA LTD. REPRESENTED BY

S. S. RAJU

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON
DATED 21.10.2013

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION	NO.:	
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IN THE MATTER OF: Approval under regulation-86 for transmission tariff for (i) Aurangabad – Aurangabad (MSETCL) 400 kV. D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31,3,2014.

Power Grid Corporation of India Ltd.

--- PETITIONER

(Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi. 110 016.

Corporate Centre: 'SAUDAMINI', Plot No-2,

Sector-29, Gurgaon-122 001 (Haryana).

Maharashtra State Electricity Distribution Co. Ltd.

---RESPODENTS

5th Floor, Prakashgad,

Bandra(East), Mumbai - 400 051

Represented By Its Chief Engineer (Power Purchase Cell)

And others

To

The Secretary

Central Electricity Regulatory Commission

New Delhi

Sir,

The application filed under Regulation 86 of CERC (Conduct of Business) Regulation, 1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission tariff from 01.04.2009 to 31.03.2014 may please be registered.

FILED BY POWER GRID CORPORATION OF INDIA LTD. REPRESENTED BY

ar. ar. 20

S. S. RAJU

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON DATED: 10.2013

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

PETITION	NO:	•
TELLICIA	110.4	

IN THE MATTER OF: Approval under regulation-86 for transmission tariff for (i) Aurangabad- Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.

Power Grid Corporation of India Ltd. --- PETITIONER

(Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi. 110 016.

Corporate Centre: 'SAUDAMINI', Plot No-2,

Sector-29, Gurgaon-122 001 (Haryana).

Maharashtra State Electricity Distribution Co. Ltd.

--- RESPODENTS

5th Floor, Prakashgad,

Bandra(East), Mumbai - 400 051

Represented By Its Chief Engineer (Power Purchase Cell)

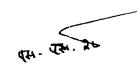
MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.

---PETITIONER

VERSUS

- 1. MADHYA PRADESH POWER TRADING COMPANY LTD. SHAKTI BHAWAN, RAMPUR **JABALPUR - 482 008** REPRESENTED BY ITS MD
- MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD. 2. 5TH FLOOR,PRAKASHGAD, BANDRA(EAST), MUMBAI - 400 051 REPRESENTED BY ITS CHIEF ENGINEER (POWER PURCHASE CELL)



- 3. GUJARAT URJA VIKAS NIGAM LTD. SARDAR PATEL VIDYUT BHAWAN, RACE COURSE ROAD VADODARA - 390 007 REPRESENTED BY ITS CHAIRMAN
- 4. ELECTRICITY DEPARTMENT
 GOVT. OF GOA
 VIDYUT BHAWAN, PANAJI,
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 U.T., SILVASSA 396 230
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- 7. CHHATTISGARH STATE ELECTRICITY BOARD P.O.SUNDER NAGAR, DANGANIA, RAIPUR CHHATISGAARH-492013
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- 8. MADHYAPRADESH AUDYOGIK KENDRA VIKAS NIGAM (INDORE) LTD. 3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD, INDORE-452 008
- 9. COSTAL GUJARAT POWER LIMITED
 (A TATA POWER COMPANY)
 TATA POWER BACKBAY RECEIVING STATION,
 148, LT. GEN J BHONSLE MARG,
 NARIMAN POINT, MUMBAI 400 021
 REPRESENTED BY ITS O&M HEAD, MUNDRA UMPP
- 10. RAJASTHAN RAJYA VIDYUT PRASARAN NIGAM LIMITED VIDYUT BHAWAN, VIDYUT MARG, JAIPUR 302 005 REPRESENTED BY ITS CHAIRMAN & OTHERS
- 11. PUNJAB STATE POWER CORPORATION LTD.
 THE DEPUTY CHIEF ENGINEER (ISB)
 220kV SUB-STATION, AKOLWAL NEAR PATIALA
 PUNJAB- 147 001

12. HARYANA POWER PURCHASE CENTRE SHAKTI BHAWAN, SECTOR-6
PANCHKULA (HARYANA) 134 109
REPRESENTED BY ITS S.E. / C & R-1

RESPONDENTS

FILED BY POWER GRID CORPORATION OF INDIA LTD. REPRESENTED BY

S. S. RAJU

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON DATED:29.10.2013



THE CENTRAL ELECTRICITY REGULATORY COMMISSION 425207 हरियाणा HARYANA **NEW DELHI**

IN THE MATTER OF: Approval under regulation-86 for transmission tariff for (i) Aurangabad – Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) \$400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.

g Power Grid Corporation of India Ltd.

(Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi. 110 016.

Corporate Centre: 'SAUDAMINI', Plot No-2,

Sector-29, Gurgaon-122 001 (Haryana).

Maharashtra State Electricity Distribution Co. Ltd.

5th Floor, Prakashgad,

Bandra(East), Mumbai - 400 051

Represented By Its Chief Engineer (Power Purchase Cell)

And others

Affidavit verifying the Petition

I, S S Raju, S/O Sh S B Raju, working as Dy. General Manager (Commercial) in Powergrid Corporation of India Ltd., having its registered Office at B-9, Inchiptional Asset

Katwaria Sarai, New Delhi-110 016, do hereby solemnly affirm and state as under!

-- PETITIONER

PETITION NO.:

---RESPODENTS

Mahender S. Púnia GURGAON Regn. No. 3999

- 1. I am the Dy. General Manager (Commercial) of Power Grid Corporation of India Ltd., the representative of the Petitioner in the above matter, and am duly authorised to make this affidavit.
- I submit that the enclosed petition is being filed for determination of tariff for (i) Aurangabad—Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.
- 3. I submit that no other petition except this petition has been filed directly or indirectly for (i) Aurangabad Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.
 - 4. The statements made in the petition herein are based on petitioner company's official records maintained in the ordinary course of business and I believe them to be true and correct.
 - 5. The documents attached with the petition are legible copies and duly attested by me.

(DEPONENT)

VERIFICATION

- A

Solemnly affirmed at Gurgaon on this...29...day of Oct.'13 that the contents of the above affidavit are true to my knowledge and belief and no part of it is false and nothing material has been concealed there from.

Mahender S. Punia
GURGAON
Regn. No. 3999

MAHENDER S. PUNIA ADVOCATE & NOTARY DISTI GURGAON (HAIYANA) INDIA

29 OCT 2013

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETI	ITION	$NO \cdot$	

IN THE MATTER OF: Approval under regulation-86 for transmission tariff for (i) Aurangabad—Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.3.2014.

Power Grid Corporation of India Ltd.

---PETITIONER

(Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi 110 016 and

Corporate office: "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

Maharashtra State Electricity Distribution Co. Ltd.

---RESPODENTS

5th Floor, Prakashgad,

Bandra(East), Mumbai - 400 051

Represented By Its Chief Engineer (Power Purchase Cell)

And others

To

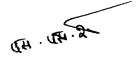
The Hon'ble Chairman and

his Companion Members of The Hon'ble CERC

The Humble application-filed by the Petitioner

MOST RESPECTFULLY SHOWETH

- 1) The Petitioner herein, Power Grid Corporation of India Ltd. is a Government Company within the meaning of Companies Act, 1956. The Petitioner is also discharging the statutory functions under various applicable provisions, including in particular section 28 and 38 of the Electricity Act, 2003. In exercise of powers under sub-section (1) of section 38(1) the Electricity Act 2003, the Government of India has declared the Petitioner herein as the Central Transmission Utility.
- 2) That, Hon'ble Commission have notified CERC (Terms and Conditions of Tariff) Regulations, 2009, in accordance with which tariff based on capital cost of the transmission projects shall be determined. These Regulations have come in to force on 1.4.2009 and shall remain in force for a period of 5 years, unless reviewed earlier or extended by the Hon'ble Commission.



3) Approval of the Scheme

That the petitioner has been entrusted with the implementation of Associated Transmission System (ATS) for Mundra (4000MW) UMPP. Investment approval for this transmission scheme was accorded by POWERGRID Board vide their letter dated 15.10.2008 at an estimated cost of Rs. 4824.12 Crs including IDC of Rs. 446.86 crs. (based on 1st Quarter, 2008 price level), a copy whereof investment approval is attached hereto as Encl.-1, page...2.0..to.% 5... RCE is under approval.

As per signed BPTA, Transmission charges for Part A above shall be shared only by beneficiaries of Mundra UMPP namely Gujarat, Maharashtra, Punjab, Rajasthan and Haryana whereas for part B Transmission charges shall be shared by all the constituents of WR and those beneficiaries in NR having share in Mundra UMPP, a copy whereof is attached hereto Encl.-2, (Page. &c..to. 2.9...).

The scope of work covered under the scheme is as follows:

Part (A): Transmission System of Mundra (4000 MW) UMPP

Transmission Lines

i)	Mundra - Limdi 400kV D/C (Triple snowbird)	: 301 km
ii)	Mundra - Bachchau- Ranchodpura 400kV D/C(Triple sno	wbird): 388 km
iii)	Mundra – Jetpur 400kV D/C (Triple snowbird)	: 328 km

Part (B): Regional System Strengthening in WR for Mundra UMPP

<u>Transmission Lines</u>

i)	Gandhar - Navsari 400kV D/C	: 134 km
ii)	Navsari –Mumbai (New location) 400 kV D/C	: 204 km
iii)	LILO of both circuits of Kawas-Navsari 220 kV D/C	
	at Navsari	: 50 km
iv)	Wardha-Aurangabad 400kV D/C (Quad) along with	
-	40% Fixed Series Compensation with provision to	
	upgrade the line to 1200kV S/C at a later date	: 400 km
V)	Aurangabad -Aurangabad(MSETCL) 400 kV D/C (quad) line	: 30 km

Substations

- i) Establishment of new 400/220kV, 2x315MVA substations at Bachchau
- ii) Establishment of new 400/220kV, 2x315MVA GIS substations at Navsari
- iii) Establishment of new 400kV GIS switching station at Mumbai (New location)
- iv) Establishment of 765/400kV, 3x1500 MVA substation at Wardha
- v) 765kV line bays for operation of Seoni- Wardha 2xS/C lines at 765kV level.
- vi) Establishment of 400/220 kV, 2x315 MVA, substation at Aurangabad.

Schematic diagram of the same is attached hereto as Encl. - 3, (page .3.9.).

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4) Implementation Schedule

As per the approval, the transmission scheme was scheduled to be commissioned in 48 months from the date of investment approval. The date of Investment Approval is 15.10.2008. Hence, the commissioning schedule comes to 14.10.2012 and DOCO as 01.11.2012 against which the subject asset is anticipated to be commissioned and put under commercial operation as detailed below:

S.No	Name of Assets	Anticipated DOCO
1	Aurangabad - Aurangabad (MSETCL) 400 kV D/C Quad Line and Shifting of	01.01.2014
	Akola - Aurangabad (MSETCL) line to Aurangabad (PG) with bays - Asset I	
2	400/220 kV 315 MVA ICT-I at Aurangabad with Bays- Asset II	01.01.2014
3	400/220 kV 315 MVA ICT-II at Aurangabad with Bays- Asset III	01.01.2014

The reasons for delay in commissioning of the assets are given below:

As per the 31st Meeting of Standing Committee on Power System Planning in Western Region held on 27th December 2010. Due to non –availability of space at Aurangabad (MSETCL), termination of Akola- Aurangabad (MSETCL) 400kV D/C line at Aurangabad (PG) instead of at Aurangabad (MSETCL) was agreed. The bays available at Aurangabad (MSETCL) due to this change in termination were to be used for Aurangabad (PG) – Aurangabad (MSETCL) 400kV D/C (quad) line.

In order to reduce ROW, multi-circuit tower was agreed to carry both Akola-Aurangabad (PG) 400kV D/C Twin Moose line and Aurangabad (PG) – Aurangabad (MSETCL) 400kV Quad D/C line.

In spite of all the best efforts being made to complete the 400 kV M/C Aurangabad (MSETCL) – Aurangabad (PG) transmission line within scheduled time, the TL is getting delayed due to FOLLOWING numerous factors:

- i) The major factor is intensive right of way problems. More than 14 locations are under severe ROW problems which though have been taken up with the District Magistrate but are in the hearing stage.
- ii) There is one court case (civil suit) for location no. 18/0 by M/s Salasar Housing.
- iii) There is one writ petition at Aurangabad bench of Mumbai High Court for location no. 27/4 against the order of Collector, Aurangabad.
- iv) Severe drought from January to May 2013 at Aurangabad caused considerable delay for construction of work. There was almost ban from District Authorities for usage of water for construction works for deficiency of drinking water for public.
- v) There is severe ROW problems from the farmers due to good crop after a gap of 2-3 years.

It is submitted that the reasons for delay in commissioning of the assets were beyond the control of the Petitioner, therefore, Hon'ble Commission may kindly condone the delay and approve full cost and tariff as claimed in the instant Petition.

Details of Petitions under Mundra UMPP transmission System already filed is mentioned as below:

S.N	Asset	Anticipated DOCO as filed in petition	Actual DOCO	Pet. No.
1.	400kv D/C Mundra-Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation		01.10.2011	105/2011 Hearing

	(Extension)			Held. Order
2.	New 400/220kV Bachchau Substation	01.06.2011	01.10.2011	dtd.
1	(Gujarat) and 1*63 MVAR Bus Reactor at			02.05.13
	Bachchau Substation (New) along with			02.03.13
	associated bays (Ant. DOCO: 01.06.2011)			
3.	400/220kV ICT-1 at Bachchau Substation	01.06.2011	01.10.2011	
5.	along with associated 400kV and 220kV lines			
	bays (Ant. DOCO: 01.06.2011)			
4.	Combined asset of 400/220kV ICT-1 at	01.07.2011	01.10.2011	
	Bachchau Substation along with associated		0111012011	
•	400kV and 220kV bays (Ant. DOCO :			
}	01.06.2011) & 400/220kV ICT-2 at			
	Bachchau Substation along with associated			
ł	400kV and 220kV bays (Anticipated DOCO:	11		
	01.07.2011) (Notional DOCO:01.07.2011)	-		
5	Combined assets of 400 kV D/C Bachao -	01.01.2011	Mundra-	Hearing held
)	Ranchodpura TL with associated bays at	01.01.2011		on 2/4/13
•	Bachau and Ranchodpura S/S (Ant. DOCO:		Limbdi part	
	01.01.2012), 400 kV D/C Mundra - Limbdi		TL yet to be	order
	TL (Triple Snowbird) with associated bays at		commissioned	pending.
	Limbdi S/S (Ant. DOCO: 01.01.2012) and			II
	400kv D/C Mundra-Bachchau (Triple			
	Snowbird) Transmission line along with			
	associated Bays at Bachchau Substation			
	(Extension) (Ant. DOCO: 01.06.2011)			
6	Combined asset of 400kV D/C Mundra-	01.03.12	01.01.2013	
0	Bachchau (Triple Snowbird) Transmission	01.03.12		1
'	line along with associated Bays at Bachchau		(Notional)	
1				
	, , ,			
	01.06.2011), 400 kV D/C Bachao -			
	Ranchodpura TL with associated bays at			
	Bachau and Ranchodpura S/S (Ant. DOCO			*
	01.01.2012), 400 kV D/C Mundra - Limbdi		•	
	TL (Triple Snowbird) with associated bays at			
	Limbdi S/S (Ant. DOCO 01.01.2012) & 400			
	kV D/C Mundra-Jetpur line with associated bays at Jetpur S/S (GETCO) (Ant. DOCO:			
	-01.03.2012) (Alit. DOCO:			
7	0 27 100/020171	01 02 12	01 09 2012	*
7	Combined asset of New 400/220kV Bachchau Substation (Gujarat) and 1*63	01.03.12	01.08.2012	
{	MVAR Bus Reactor at Bachchau Substation		(Notional)	
j l	(New) along with associated bays (Ant.			
[]	DOCO: 01.06.2011), 400 kV Gandhar			
	(NTPC) – Navsari line along with associated			
-	bays at Gandhar (NTPC) and Navsari (GIS)			64/TT/2012
				Hearing
	S/S, Navsari GIS S/S (New) (Ant. DOCO:	•		Pending
	01.03.2012) - Asset III	01 02 12	01 11 2012	
8	Combined asset of 400/220kV ICT-1 at	01.03.12	01.11.2012	
[Bachchau Substation along with associated		(Notional)	
	400kV and 220kV bays (Ant. DOCO :			
[]	01.06.2011), 400/220kV ICT-2 at Bachchau			
	Substation along with associated 400kV and		,	
	220kV bays (Ant. DOCO : 01.07.2011),			
	LILO of 220 kV D/C Kawas-Navsari line at			
	Navsari GIS S/S & 400/220 kV ICT I and			
	ICT II alongwith associated bays at Navsari			
-	GIS S/S (Ant.DOCO: 01.03.2012)	01.02.12	01 02 12	#0 /mm /00 : 2
9	Establishment of 765/400 kV Wardha	01.03.12	01.03.12	72/TT/2012

	SS with 1500 MVA ICT1, 240 MVAR Bus Reactor and Switchable 240 MVAR Line Reactor at Seoni, Bays for Seoni-Wardha Ckt-2 at Wardha SS & Seoni SS			
10	765/400 kV 1500 MVA ICT 3 at Wardha SS with bays	01.03.12	01.03.12	Hearing Pending
11.	Bay Extension at 765 kV Seoni SS & Wardha SS-for 765 Seoni-Wardha Ckt-1 alongwith switchable Line Reactor at Seoni	01.04.12	01.06.12	- rending
12	765/400 kV 1500 MVA ICT 2 at Wardha SS with bays	01.04.12	01.04.12	
13	400kV D/C Navsari- New Mumbai (Boisar) {cut off point of WRTS-II Portion only} {Part of 400kV Navsari-Boisar TL} along with respective bays at Navsari GIS SS associated with Regional System of MUNDRA UMPP (Interconnection with Vapi-Navi Mumbai line along with associated bays	01.02.13	01.04.13	Hearing pending
	Mumbai line along with associated bays at Vapi SS under interim contingency arrangement			

5) Completion Cost

That the application for determination of tariff is filed in line with provision 5 (1) & (2) of tariff Regulation 2009 applicable for 2009-14 period. Further, that the present petition covers approval of tariff based on actual/estimated expenditure incurred up to DOCO and additional capitalization projected to be incurred from DOCO to 31.03.2015 in respect of the subject assets as per detail given below. That the capital cost incurred upto DOCO and projected to be incurred during 2013-14 & 2014-15 is duly certified by auditors in auditor certificate; copy whereof in respect of the assets covered in this petition is enclosed herewith as Encl-4 (page 31... to 36).

Name of asset	Apportioned apprvd. cost	Est. Exp. upto DOCO	Est. exp. From 01.01.2014 to 31.03.2014	Est. exp. From 01.04.2014 to 31.03.2014	Total Estimated Exp.	
Asset I	15217.39	20535.69	3320.8	11125.69	34982:18	٦.
Asset II	3521.82	1478.38	546.16	370.73	2395.27]
Asset III	2321.27	979.7	281.95	280.78	1542.43	1
Total	21060.48	22993.77	4148.91	11777.2	38919.88	

It is submitted that the estimated completion cost of the elements under the instant Petition is Rs 38919.88 lakh against the apportioned approved cost of Rs 21060.48 lakh, and there is cost over run. The detailed reasons for item wise cost variation between approved cost (FR) and actual cost as on DOCO are explained in detail in Form-5B.

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It is submitted that initially one 400kV D/C Quad Aurangabd to Aurangabad (MSETCL) was proposed. However, as per 31st standing committee, it was decided that 400 kv Akola-Aurangabd (MSETCL) shall be shifted to Aurangabad and 2 bays of Akola-Aurangabad shall be utilized for 400kV D/C Quad Aurangabad to Aurangabad (MSETCL) TL. Due to severe ROW problem, shifting of 400 Akola- Aurangabad (MSETCL) and 400 kV Aurangabad - Aurangabad (MSETCL) has been constructed on Multi ckt tower with top twin D/C and bottom Quad D/C configuration. Conductor quantity has increased due to inclusion of twin ckt of Akola - Aurangabad TL for the required shifting Further, quantity has increased due to incorporation of Akola # 1 & 2 bays in 400 KV Aurangabad S/S, which was not envisaged in the FR. This modification is being implemented as per the 31st SCM, wherein, scheme for the interconnection between Aurangabad & Aurangabad (MSETCL) was modified due to non-availability of space in Aurangabad (MSETCL).

Variation is due to shifting of the existing 2 nos. of 50MVAR shunt Reactor from Aurangabad (MSETCL) to Aurangabad (POWERGRID) for 400 KV Aurangabad - Akola D/C line as per the decision taken in 31st SCM.

A copy of 31st SCM in respect of the asset covered in this petition is enclosed herewith as Encl-5 (page 3.1 to 4.1).

It is further submitted that, the cost incurred in execution was not specifically included in original FR. Hence the cost is increased compared to FR. Further, it is submitted that the comparison of actual cost with approved cost of the project is to be seen for the project as a whole and not separately for each element. The approved cost of the entire project is Rs 482412 lakhs against which the estimated completion cost of the assets covered under the instant petition comes to Rs. 38919.88 lakhs.

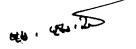
That the petitioner as per clause 6 (1) of tariff Regulations'2009 may in its discretion make an application before the Hon'ble commission one more time prior to 2013-14 for revision of tariff.

The details of underlying assumptions for additional capitalization are summarized as follows:

The admissibility of additional capital expenditure (Add. Cap.) incurred after DOCO is to be dealt in accordance with the provisions of Regulation 9 (1), the extract of clause 9 of the regulations, 2009 is reproduced as under:

"Additional Capitalisation": (1) The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date of commercial operation and upto the cut-off date may be admitted by the Commission, subject to prudence check:

- (i) Undischarged liabilities;
- (ii) Works deferred for execution
- (iii) Procurement of initial capital spares within the original scope of work, subject to the provisions of regulation 8;
- (iv) Liabilities to meet award of arbitration or for compliance of the order or decree of a court; and
- (v) Change in Law: Provided that the details of works included in the original scope of work along with estimates of expenditure, undischarged liabilities



and the works deferred for execution shall be submitted along with the application for determination of tariff.

The additional Capitalisation incurred in the contextual assets is on account of Balance/Retention Payments and hence the same may be allowed by Hon'ble Commission. The details of underlying reasons for additional capitalization for are as below:

Asset I (Rs in lakhs)

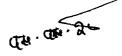
Year	Work/Equipment proposed to be added after COD up to cut off date / beyond cut off date	Amount capitalized and proposed to be capitalized	Justification as per purpose
	Building & other civil works	354.51	Balance & retention payment
	Transmission Line	2187.39	Balance & retention payment
2013-14	Sub station	· 712.45	Balance & retention payment
	PLCC	66.44	Balance & retention payment
	Sub-total	3320.79	
_	Building & other civil works	1071.97	Balance & retention payment
	Transmission Line	9000.00	Balance & retention payment
2014-15	Sub station	1038.85	Balance & retention payment
	PLCC	14.87	Balance & retention payment
	Sub-total	11125.69	_

Asset II (Rs in lakhs)

			(Tes in randis)
Year	Work/Equipment proposed to be added after COD up to cut off date / beyond cut off date	Amount capitalized and proposed to be capitalized	Justification as per purpose
	Building & other civil works	47.16	Balance & retention payment
2013-14	Sub station	491.76	Balance & retention payment
	PLCC	7.23	Balance & retention payment
	Sub-total	546.15	
	Building & other civil works	50.00	Balance & retention payment
2014-15	Sub station	319.72	Balance & retention payment
2014-13	PLCC	1.01	Balance & retention payment
	Sub-total	370.73	•

Asset III (Rs in lakhs)

Year	Work/Equipment proposed to be added after COD up to cut off date / beyond cut off date	Amount capitalized and proposed to be capitalized	Justification as per purpose
	Building & other civil works	108.21	Balance & retention payment
2013-14	Sub station	166.51	Balance & retention payment
	PLCC	7.23	Balance & retention payment
	Sub-total	281.95	



2014-15	Building & other civil works	21.97	Balance & retention payment
	Sub station	257.80	Balance & retention payment
	PLCC	1.01	Balance & retention payment
	Sub-total	280.78	, _

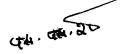
6.0 TRANSMISSION TARIFF

6.1 The tariff for block 2009-2014 has been worked out as per CERC (Terms and Conditions of Tariff) Regulations, 2009, issued vide notification dated. 19.01.2009. In the present petition the transmission tariff has been calculated taking anticiapted expenditure upto DOCO and projected additional capitalization from DOCO to 31.03.2015. Calculations for working out the tariff along with supporting documentation are attached hereto as Encl.-6, (page 4.2 to 1.2...). The annual transmission tariff for the tariff period 2009-14 is summarized as below:

					(Rs i	in Lakhs)
S. No.	Name of the asset	2009-10	2010-11	2011-12	2012-13	2013-14*
1.	Asset I	_	-		-	681.41
2.	Asset II	-	_	-	-	105.30
3.	Asset III	-	-	-	-	86.38

- * Tariff for 2013-14 is pro-rata for 03 months (01.01.2014 to 31.03.2014)
- 6.2 That Aurangabad Aurangabad (MSETCL) 400 kV D/C Quad Line and Shifting of Akola Aurangabad (MSETCL) line to Aurangabad (PG) with bays line consists of two parts namely D/C portion of (1.438 KM with twin conductors and 2.916 KM with quad conductors) and Multi Circuit portion of (49.716 KM with twin conductors and 49.716 KM with quad conductors on the same tower)The multi circuit portion consists of two D/C lines. Since in CERC Regulation 2009, no norms of O&M expenditure are indicated for Multi Circuit Lines (lines more than two circuits), two no. of D/C lines (one D/C with twin and one D/C with quad conductors) of 49.716 KM each have been considered for Multi Circuit Portion of this asset for calculation of O&M charges.
- 6.3 That, it is submitted in the Tariff indicated at 6.1 above, the ROE has been calculated @ 17.481 % based on the rate notified by the Hon'ble Commission as per illustration under regulation 15 (4) (i) of the CERC (Terms and Conditions of Tariff) Regulations, 2009. It is further submitted that the above rate of 17.481 % is based on the MAT rate of 11.33 % being applicable for the year 2008-09.

That further in line with the amendment dated 21.06.2011 to Regulation 15 of the Principal Tariff Regulation dated 19.01.2009, the petitioner shall be allowed to recover the shortfall or refund the excess Annual Fixed Charges, on account of rate of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission. Further, Annual Fixed charges with respect to Tax rates applicable shall be trued up in accordance with Regulation 6 of the Principal Regulations



The transmission charges at para 6.1 above is inclusive of O&M expenses for the project derived based on the norms for O&M expenditure as specified under regulation 19(g) of the tariff regulations for block 2009-14. It is the understanding of the petitioner that these norms for O&M expenditure been arrived by the Hon'ble Commission after considering (i) normalized actual O&M expenses of the petitioner on its various projects in various regions during the year 2003-04, 2004-05, 2005-06, 2006-07, 2007-08, (ii) the base norms so arrived is escalated at 5.72% per annum to arrive at norms for years of tariff period 2009-14, (iii) and also wage hike of 50% on account of pay revision of the employees of Public Sector Undertakings. It is submitted that the wage revision of the employees of the petitioner company has already been done. The petitioner shall approach the Commission for additional manpower cost on account of wage revision (if, any) during the tariff block 2009-14 for claiming in the tariff.

Petitioner submits that the License fee has been a new component of cost to the Transmission license under O&M stage of the project and has become incidental to the petitioner / CTU only from 2008-09.

It is therefore submitted that License fee shall be recovered separately from the respondents—as—per—CERC—(Terms—and—Conditions—on—Tariff)—(Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."

- 6.5 The Transmission Charges and other related Charges indicated at para 6 above, is exclusive of incentive, late payment surcharge, FERV, any statutory taxes, levies, duties, cess, filing fees, license fee or any other kind of imposition (s) and/ or other surcharges etc. whatsoever imposed / charged by any Government (Central/State) and / or any other local bodies/authorities/regulatory authorities in relation to transmission of electricity, environmental protection, and/or in respect of any of its installation associated with the Transmission System and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner on the respondents.
- 6.6 Service tax on transmission has been put in the negative list w.e.f. 01.04.2012 and accordingly the Transmission Charges indicated at para 6.1 above, is exclusive of Service Tax and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner if at any time the transmission charges is withdrawn from the negative list.
- 6.7 That Interest on Loan has been calculated on the basis of rate prevailing as on DOCO. The change in Interest rate due to floating rate of interest applicable, if any, for the project needs to be claimed / adjusted over the tariff block of 05 years directly from / with the beneficiaries as was being followed during the tariff block 2004-09.
- 6.8 The Transmission Charges and other related Charges indicated at para 8.2 above, is exclusive of incentive, late payment surcharge, FERV, any statutory taxes, levies, duties, cess, filing fees, license fee or any other kind of imposition (s) and/ or other surcharges etc. whatsoever imposed / charged by any Government (Central/State) and / or any other local bodies/authorities/regulatory authorities in relation to transmission of electricity, environmental protection, and/or in respect of any of its installation associated with the Transmission System and the same shall be borne and

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additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner on the respondents.

7.0 Sharing of Transmission Charges

Tariff for Transmission of Electricity (Annual Fixed Cost) as per para 6.1 of petition shall be recovered on monthly basis and the billing collection and disbursement of Transmission Charges shall be governed by provision of CERC (sharing of interstate Transmission Charges and Losses) Regulations, 2010.

8.0 In the circumstances mentioned above it will be just and proper that the transmission tariff for the assets covered under this petition be allowed to be charged from the Respondents on the basis set out in para-11 above. The Petitioner submits that the Encl.-1 to Encl.-6 may please be treated as integral part of this petition.

PRAYER

- 1) Approve the Transmission Tariff for the assets covered under this petition, as per para -6 above. The billing shall be done from the actual date of commercial operation.
- 2) Approve the Additional Capitalisation incurred / projected to be incurred.
- 3) Allow the petitioner to recover the shortfall or refund the excess Annual Fixed Charges, on account of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission.
- 4) Approve the reimbursement of expenditure by the beneficiaries towards petition filing fee, and publishing of notices in newspapers in terms of Regulation 42 CERC (Terms and Conditions of Tariff) Regulations,2009, and other expenditure (if any) in relation to the filing of petition.
- 5) Allow the petitioner to bill and adjust impact on Interest on Loan due to change in Interest rate on account of floating rate of interest applicable during 2009-14 period, if any, from the respondent.
- 6) Allow the Petitioner to bill and recover Service tax on Transmission Charges
 separately from the respondents, if at any time service tax on transmission is withdrawn from negative list at any time in future.
- 7) Allow the petitioner to bill and recover Licensee fee separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."
- 8) Allow provisional tariff in accordance with clause (3) of Regulation 5 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (First and Second Amendment).



- 9) It is prayed that the initial spares as claimed in the instant petition may be allowed and a final view on admissibility of spares as per ceiling norms can be considered at a later date after completion of the overall project.
- 10) Allow provisional tariff in accordance with clause (3) of Regulation 5 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (First and Second Amendment).
- 11) Allow the petitioner to bill Tariff from actual DOCO.
- 12) The variation between the approved cost and the anticipated completion cost may kindly be looked into at project level when the entire scope of the project is commissioned and tariff may be allowed as claimed in the current petition.
- 13) Condone the delay in commissioning of the assets covered under current petition.

and pass such other relief as Hon'ble Commission deems fit and appropriate under the circumstances of the case and in the interest of justice

FILED BY POWER GRID CORPORATION OF INDIA LTD. REPRESENTED BY

SS Raju

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON: DATED: 29.10.2013

पावर विग्रंड कारपोरेशन ऑफ इंडिया लिमिटेड

(সাংলা ধারকার কা বয়স) POWER GRID CORPORATION OF INDIA LIMITED



(A Government of India Enterprise)

केलीय कारा तयः "सं दाधिन" पर्यंट सं, 2, सैक्टर-29, गुङ्गाँव-122 001, हारियामा

फोल : 2571700 - 719, फैक्स :2571760, 2571761 तार लेखीरेड

Corporate Office: "Saudamini" Plot No. 2, Sector-29, Gurgaon-122 001, Haryana

Tel.: 2571700 - 719. Fax: 2571760, 2571761 Gram: "NATGRID"

अंधर्म संख्या/Rel Number C/CP/ Mundra

October 15, 2008

MEMORANDUM

Sub: Transmission System associated with Mundra Ultra Mega Power Project.

The Board of Directors of POWERGRID, in exercise of powers delegated to it by the Department of Public Enterprises (DPE), Ministry of Heavy Industries and Public Enterprises, Government of India through its Office Memorandum No. 26(3)/2005-GM-GL-92 dated 1st May, 2008 and Office Memorandum No. DPE/11(2)/97-Fin. dated 22nd July, 1997 (modified subsequently through Office Memorandum No. 18(24)/2003-GM-GL-64 dated 5th August, 2005), have accorded investment approval for "Transmission System associated with Mundra Ultra Mega Power Project (UMPP)", in its 213th meeting held on September 17, 2008, as per details given bellow:

1. Scope of Project

Scope of works to be carried out under the scheme is attached at Annexure-I.

2. Project Cost and Funding

The estimated cost of the project based on 1st Quarter 2008 price level works out to Rs. 4824.12 Crore (including IDC of Rs. 446.86 Crore). The abstract cost estimate is enclosed at Annexure-II. Project is proposed to be funded through Domestic borrowings and internal resources of POWERGRID with a Debt: Equity ratio of 70:30.

3. Implementation Schedule

The commissioning schedule of the project is 48 months from the date of investment approval.

This is issued in pursuance of the minutes of 213th meeting of Board of Directors of POWERGRID held on September 17, 2008.

(Suhil Agrawal) Addl. General Manager (CP)



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ESMD/ WRLDC/ NRLDC

Company Secretary

For kind information to:

Director (Projects) / Director (Finance)

CVO

(Sunil Agrawal)
Addl. General Manager (CP)

E. 184. E

Copy for kind information please:

- 1. PS to Secretary (Power)
- 2. Chairman, CERC, Core-3, 6th floor, SCOPE complex, New Delhi 110 003
- 3. Chairperson, CEA, R. K. Puram, New Delhi 110 066
- 4. Chairman, Maharashtra State Electricity Board, Hongkong Bank Bldg, 4th floor, MG Road, Fort, Mumbai 400 051
- 5. Chairman, Madhya Pradesh State Electricity Board, Shakti Bhawan, PB No. 34, Rampur, Jabalpur 482 008
- 6. Chairman, Gujarat Electricity Board, Vidyut Bhawan, Race Course, Baroda, Gujarat
- 7. Secretary (Power), Govt. of Goa, Vidyut Bhawan, Near Mandvi Hotel, Panaji, Goa 403 001
- 8. Chairman, Chhattisgarh State Electricity Board, PO Sundarnagar, Dangania, Raipur, Chhattisgarh 492 013
- 9. Member Secretary, NRPC, 18/A, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi-110 016
- 10. Chairman, Punjab State Electricity Board, The Mall, Patiala-147001
- 11. CMD, Rajasthan State Electricity Baord, Vidyut Bhawan, Vidyut Marg, Jaipur-302005.
- 12. CMD, Haryana Vidyut Prasaran Nigam Ltd., Shakti Bhawan, Sector-6, Panchkula (Haryana) 134109
- Secretary (Power), Electricity Department, Administration of Dadra Nagar Haveli,
 U.T. Silvasa 396 230
- 14. Secretary (Power), Electricity Department, Administration of Daman and Diu, U.T. Daman 396 210
- 15. Member Secretary, WRPC, MIDC Area, Marol, Andheri East, Mumbai 400 094
- CEO, Coastal Gujarat Power Limited, Tata Power Backbay Receiving Station, 148,
 Lt. Gen. J. Bhonsle Marg, Nariman Point, Mumbai- 400021
- 17. Advisor, PAMD, Planning Commission, Yojana Bhawan, New Delhi 110 001
- 18. Member Secretary, Planning Commission, Yojana Bhawan, New Delhi 110 001
- 19. Member (Power Systems), CEA, R.K.Puram, New Delhi 110 066
- 20. Secretary, CEA, Sewa Bhawan, R.K.Puram, New Delhi 110 066 (3 Copies)
- 21. Addl. Secretary (Trans.), MOP, Shram Shakti Bhawan, New Delhi 110 001
- 22. Joint Secretary & Financial Advisor, MOP, Shram Shakti Bhawan, New Delhi 110 001.
- 23. Director (Trans.), MOP, Shram Shakti Bhawan, New Delhi 110 001
- 24. Joint Secretary (Plan Finance Div.-II), Ministry of Finance, North Block, New Delhi 110 001

- 25. Director, Ministry of Finance (Plan Finance-II Div.), North Block, New Delhi 110 001
- 26. Joint Secretary, Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, New Delhi 110 001
- 27. Deputy Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi 110 001

28. Under Secretary, Finance & Budget Section, MOP, New Delhi - 110 001

(Sunil Agrawal)
Addl. General Manager (CP)

dr. dr. 30

Transmission System associated with Mundra Ultra Mega Power Project

SCOPE OF WORKS

Scope of work covered under the project broadly includes construction of following transmission lines and sub-stations:

Part (A): Transmission System of Mundra (4000 MW) UMPP

Transmission Lines

i)	Mundra – Limdi 400kV D/C (Triple snowbird)	: 301	km
-ii) -	Mundra - Bachchau-Ranchodpura 400kV-D/C(Triple snowbird)	: 388	km-
iii)	Mundra – Jetpur 400kV D/C (Triple snowbird)	: 328	km

Part (B): Regional System Strengthening in WR for Mundra UMPP

<u>Transmission Lines</u>

I)	Gandhar – Navsari 400kV D/C	: 134 km
ii)	NavsariMumbai (New location) 400 kV D/C	: 204 km
iii)	LILO of both circuits of Kawas-Navsari 220 kV D/C	
	at Navsari	: 50 km
iv)	Wardha-Aurangabad 400kV D/C (Quad) along with	
	40% Fixed Series Compensation with provision to	
	upgrade the line to 1200kV S/C at a later date	: 400 km
V)	Aurangabad -Aurangabad(MSETCL) 400 kV D/C (quad) line	: 30 km

Substations

- i) Establishment of new 400/220kV, 2x315MVA substations at Bachchau
- ii) Establishment of new 400/220kV, 2x315MVA GIS substations at Navsari
- iii) Establishment of new 400kV GIS switching station at Mumbai (New location)
- iv) Establishment of 765/400kV, 3x1500 MVA substation at Wardha
- v) 765kV line bays for operation of Seoni- Wardha 2xS/C lines at 765kV level.
- vi) Establishment of 400/220 kV, 2x315 MVA, substation at Aurangabad.



ANNEXUKE-II

ABSTRACT COST ESTIMATE (BASE COST) ATS FOR MUNDRA (4000 MW) UMPP

(Cost updated to 1st Qtr. 2008 price level)

Sr. No.	DESCRIPTION		AMOUNT (Rs. in Crs.
A	Preliminary Survey & Soil Investigation		3.16
В.	-Land acquisition for S/Stn and R&R Com	pensation	0.00
C	Cost of compensation for Trans. Lines		
	i) Compensation towards Crop & PTCC		40.55
	ii) Compensation towards forest & Wild li	fe sanctuary	5.90
D	Civil Works		
	i) Infrastructure for substations	- B	0.40
	ii) Non Residential Buildings	•	0.00
	iii) Colony for Trans. Lines and S/stn		2.22
Ε	Equipment (Supply & Erection) Cost		:
	a) Trans.Lines		1400.60
	b) Sub-Stations		62.97
F	Sub Total A to E		1515.81
G	Maintenance during construction	1	:
Н	Engg. & Administration	@ 5% of [F - C(ii)]	75.50
}	Losses on Stock		
J	Contingencies @ 3% of [F - C(ii)]		45.30
K	Centages & Contingencies @ 8% on Compensatory Afforestation (considering Rs.45,000 per Ha for	27.60 Ha	0.01
L	Overhead payable to GEB		4.76
 	Sub Total (A to L)		1641.36
М	Interest During Construction(IDC)		182.02
	GRAND TOTAL		1823.38
Note:	Loan has been assumed to be available Interest rate on Loan has been consider	e from Domestic sources. ered @ 10.0% for Domestic Loan subject to actua	ls.



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महाराष्ट्र MAHARASHTRA

BD 097053

2 & JUL 2008

पावर पद्म करारपारशंक काप इंडिंग कामर दे

AGREEMENT BETWEEN
POWER GRID CORPORATION OF INDIA LIMITED
AND
GUJARAT URJA VIKAS NIGAM LIMITED

This Agreement entered into on the Thirty first day of July, 2008 between Power Grid Corporation of India Ltd. a company incorporated under the Companies Act 1956 having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 (herein after called POWERGRID which expression shall unless repugnant to the context or meaning thereof include its successors and assigns) as party of the first part and Gujarat Urja Vikas Nigam Limited having its office at Sardar Patel Vidyut Bhavan, Race Course, Vadodara 390007 (herein after called GUVNL or Bulk Power Beneficiaries which expression shall unless repugnant to the context or meaning thereof include its successors and assigns) as party of the second part.

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WHERE AS POWERGRID and Bulk Power Beneficiaries in Western Region have already entered into a Bulk Power Transmission Agreement on 31.3.1999 for the payment of transmission charges of the assets owned, operated and maintained by POWERGRID.

WHERE AS it has been agreed by and between the parties that POWERGRID shall install, own, operate and maintain the transmission system mentioned in Enclosure 1 to this Agreement

In consideration of the above, the parties hereto agrees as under:

- 1. The transmission charges for these assets shall be shared by the Bulk Power Beneficiaries as per the mechanism indicated in Enclosure. 1.
 - 2. All other terms and conditions mentioned in the BPTA dated 31.3.1999 already signed by Bulk Power Beneficiaries of Western Region with POWERGRID shall mutatis mutandis applicable for these assets also.

IN WITNESS WHERE OF the parties have executed these presents through their duly Authorized Representatives.

WITNESS

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For & on behalf of Power Grid Corporation of India Ltd.

(.c.M.VERGHESE) Addl. G.M. (commercial)

CFM (Commerce) Jaugnot

GOVAL Borroda

For & on behalf of Gujarat Urja Vikas Nigam Limited

> (S. B. KHYALIA) . General Manager (Comma) GUVNL, BARODA.

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LIST OF ASSETS OF TRANSMISSION SYSTEM INCLUDED AS PARTOF BPTA ALREADY EXECUTED BY WR CONSTITUENTS/NR CONSTITUENTS

1. Mundra UMPP (4000 MW) Transmission System

(Transmission charges to be shared only by beneficiaries of Mundra UMPP i.e. Gujarat, Maharashtra, Punjab, Rajasthan and Haryana in ratio of their allocated power from Mundra UMPP)

- Mundra-Limbdi 400kV D/c (Triple Snowbird)
- Mundra-Bhachau-Ranchhodpura 400kV D/c (Triple Snowbird)
- iii. Mundra-Jetpur 400kV D/c (Triple Snowbird)

2. Sasan UMPP (4000 MW) Transmission System

(Transmission charges to be shared only by beneficiaries of Sasan UMPP i.e. Madhya Pradesh, Delhi, U.P., Uttrakhand, Punjab, Rajasthan and Haryana in ratio of their allocated power from Sasan UMPP)

- Sasan-Satna 765kV 2xS/c
- ii. Satna 765/400kV, 2x1000 MVA S/S
- iii. Satna-Bina (PG) 765 kV 2xS/c
- iv. Bina(PG)-Bina(MP) 400kV D/c (2nd line)
- LILO of both circuits of one of the Vindhyachal-Jabalpur 400kV D/c line at Sasan
- Line bays for 765kV operation of Agra-Gwalior-Bina-Seoni lines
- vii Sasaram-Fatehpur 765kV S/c
- viii Fatehpur-Agra 765kV S/c

Regional System of WR (Sasan and Mundra)

(Transmission charges to be apportioned in the Western Regional system with additional 4200 MW share of WR from Sasan and Mundra UMPP and 1300 MW of NR share in Mundra, to be included in the total ISGS installed capacity of WR for the purpose of sharing of these transmission charges by all the constituents of WR and those beneficiaries in NR having share in Mundra UMPP.)

(a) Regional System for WR -(Mundra)

- Bhachau 400/220kV 2x315 MVA \$/\$ (i)
- (ii) Gandhar-Navsari 400kV D/c
- Navsari (GIS) 400/220kV S/s 2x315 MVA (iii)
- (iv) LILO of both ckts. Of Kawas-Navsari 220kV D/c line at Navsari
- (v) Navsari-New location near Mumbai (PG) 400kV D/c
- Wardha 765/400kV S/s, 3x1500 MVA (vi)
- 765KV operation of Seoni-Wardha 2xS/c lines (vii)
- Wardha-Aurangabad 400 kV D/C(quad) with 40% fixed series capacitor with towers design such that (viii) the line could be upgradable as a 1200kV S/C line.
- 400/220kV Switching station (GIS)near Mumbai (ix)
- Aurangabad-Aurangabad 400kV D/c quad (x)
- (xi) Aurangabad 400/220kV 2x315 MVA S/stn.

(b) Regional System for WR (Sasan)

- Bina(PG)-Indore 765 kV S/c
- New 765kV substation at Indore, 2x1500 MVA 765/400KV ii)
- iii) Indore(PG)-Indore 400kV Ouad D/c
- Upgrading Bina & Gwalior S/s to 765 kV 2x1000MVA at Bina and 2x1500MVA at Gwalior

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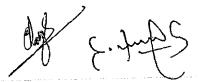
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NOTE:

Western Region constituents would utilize specific system of Sasan for their share of power from Sasan UMPP and specific system of Mundra for their power from Mundra UMPP. They would also utilize the pooled system of WR for the delivery of power from both the projects. Accordingly, WR beneficiaries of Sasan and Mundra UMPPs would share the transmission charges for the specific system of the respective project and all constituent of WR including beneficiaries of Mundra in NR would share the transmission charges for WR pooled system.

For the Northern Region beneficiaries Sasan power would get delivered to Northern directly and therefore, NR beneficiaries would utilize specific transmission system of Sasan and NR region pooled system. NR beneficiaries would be utilizing specific system of Mundra plus WR regional pooled system plus NR regional pooled system. Accordingly, for Sasan, NR beneficiaries would share the transmission charges for the specific system and pooled charges of NR but no charges for WR. However, for Mundra, NR beneficiaries would share the transmission charges for the specific system and pooled charges of NR as well as pooled charges of WR.

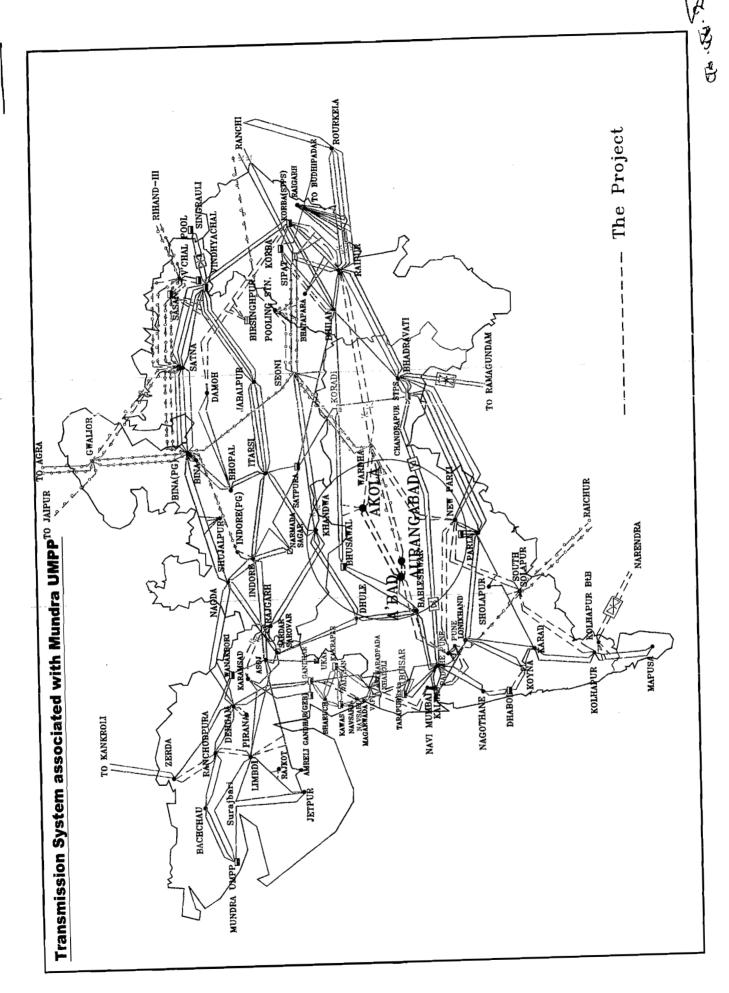
Further, NR constituents not having share in Mundra and Sasan UMPPs would share transmission charges for the pooled system of NR only. Similarly, WR constituents not having share in Mundra and Sasan UMPPs would share transmission charges for the pooled system of WR.



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K. G. GOYAL & ASSOCIATES

COST ACCOUNTANTS

289, Mahaveer Nagar II
Maharani Farms
Durgapura
JAIPUR - 302018
Mobile 98293 73503
rajeshqoyaljajpur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

Transmission System associated with MUNDRA UMPP

Name of Element:

Aurangabad (MSETCL)-Aurangabad(PG) 400kV D/C (Quad) Line AND Shifting of 400kV D/C Akola-Aurangabad (MSETCL) line to Aurangabad (PG) alongwith associated bays at both ends under Transmission System associated with MUNDRA UMPP

Anticipated DOCO

01-01-2014

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PARTICULARS	CAPITAL COST	IDC	IEDC	TOTAL	
Expenditure Upto 31.03.2013	13,507.58	2,047.98	743.75	16,299.31	
Expenditure from 01.04.2013 to 31.05.2013	2,156.93	53.20	19.54	2,229.67	
Estimated Expenditure from 01.06.2013 to 31.12.2013	1,825.00	132.95	48.76	2,006.71	
Estimated Expenditure from 01.01.2014 to 31.03.2014	3,320.80	-	-	3,320.80	
Estimated Expenditure from 01.04.2014 to 31.03.2015	11,125.69	· · · · · · · · - · · · · ·		11,125.69	
Total	31,936.01	2,234.13	812.05	34,982.18	

Initial Spares Included in Above - Transmission Line

- Sub-Station

153.76

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region-1, Nagpur up to 31.03.2013. The expenditure from 01.04.2013 to 31.05.2013 have been verified from the books of accounts of the Project. The estimated expenditure is based on the details furnished by the management.

For K.G. Goyal & Associates

Cost Accountants

Rajesh Goyal

(Partner)

M-10884

Place: Nagpur Date: 18-07-2013

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K. G. GOYAL & ASSOCIATES

COST ACCOUNTANTS

289, Mahaveer Nager II Maharani Farms Durgapura JAIPUR - 302018 Mobile 98293 73503 rajeshgeyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

Transmission System associated with MUNDRA UMPP

Name of Element:

Aurangabad (MSETCL)-Aurangabad(PG) 400kV D/C (Quad) Line AND Shifting of 400kV D/C Akola-Aurangabad (MSETCL) line to Aurangabad (PG) alongwith associated bays at both ends under Transmission System associated with MUNDRA

Anticipated DOCO

01-01-2014

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PARTICULARS	Expenditure upto 31,03,2013	Expenditure From 01.04.2013 to 31.05.2013	Estimated Expenditure From 01.06.2013 to 31.12.2013	Estimated Expenditure From 01.01.2014 to 31.03.2014	Estimated Expenditure From 01.04.2014 to 31.03.2015	Total Expenditure
LAND	5,621.51	•	•	•	-	5,521.51
BUILDING, CIVIL WORKS & COLONY	645.87	65.22	196.20	354.51	1,071.97	2,333.78
TRANSMISSION LINE	9,185.96	1,824.57	1,503.03	2,187,39	9,000.00	23,700.95
SUB-STATION	829.65	306.33	286.57	712.45	1,038.85	3,173.87
PLCC	16.31	33.56	20.90	66.44	14.87	152.08
	16,299.31	2,229.67	2,006.71	3,320.80	11,125.69	34,982.18

Initial Spares included in the above :

Transmission Line

Sub Station

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For K.G. Goyal & Associates

Cost Accountants

Rajesh Goyal (Partner) M-10884

Place: Nagpur Date: 18-07-2013

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K. G. GOYAL & ASSOCIATES

COST ACCOUNTANTS

289, Mahaveer Nagar II Maharani Farms Durgapura JAIPUR - 302018 Mobile 98293 73503 rajeshqoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

Transmission System associated with MUNDRA UMPP

Name of Element:

400/220kV ICT 1 alongwith associated bays at Aurangabad (PG) New SS under Transmission System associated with MUNDRA UMPP

Anticipated DOCO

01-01-2014

				(RS./ LAKHS)	
PARTICULARS	CAPITAL	IDC	IEDC	TOTAL	
Expenditure Upto 31.03.2013	471.20	31.16	11.22	513.59	
Expenditure from 01.04.2013 to 31.05.2013	174.71	2.17	0.82	177.70	
Estimated Expenditure from 01.06.2013 to 31.12.2013	750.00	27.72	9.36	787.09	
Estimated Expenditure from 01.01.2014 to 31.03.2014	546.16	~	-	546.16	
Estimated Expenditure from 01.04.2014 to 31.03.2015	370.73	-	-	370.73	
Total	2,312.79	61.06	21.41	2,395.26	

Initial Spares Included in Above - Transmission Line

- Sub-Station

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For K.G. Goyal & Associates Cost Accountants

Rajesh Goyal (Partner) M-10884

Place: Nagpur Date: 18-07-2013

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K. G. GOYAL & ASSOCIATES

COST ACCOUNTANTS

289. Mahaveer Nagar II Maharani Farms Durgapura JAIPUR - 302018 Mobile 98293 73503 rajeshgoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

Transmission System associated with MUNDRA UMPP

Name of Element:

400/220kV ICT 1 alongwith associated bays at Aurangabad (PG) New SS under Transmission System associated with MUNDRA UMPP

Anticipated DOCO

01-01-2014

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			Estimated	Estimated	Estimated	
PARTICULARS	Expenditure upto 31.03.2013	Expenditure From 01.04.2013 to 31.05.2013	Expenditure From 01.06.2013 to 31.12.2013	Expenditure From 01.01.2014 to 31.03.2014	Expenditure From 01.04.2014 to 31.03.2015	Total Expenditure
			31.12.2013	31.03.2014	31.03.2013	
LAND				-	-	-
BUILDING, CIVIL WORKS & COLONY	65,53	13.30	53.00	47.16	50.00	228.99
TRANSMISSION LINE			-	-		
SUB-STATION	445.86	164.40	734.09	491.76	319.72	2,155.83
PLCC	2.20			7.23	1.01	10.44
	513.59	177.70	787.09	546,16	370.73	2,395.26

Initial Spares included in the above :

Transmission Line

Sub Station

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For K.G. Goyal & Associates

Cost Accountants

Rajesh Goyal

(Partner)

M-10884

Date: 18-07-2013

Place: Nagpur

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K. G. GOYAL & ASSOCIATES

COST ACCOUNTANTS

289, Mahaveer Nagar II Maharani Ferms Durgapura JAIPUR - 302018 Mobile 98293 73503 rajeshqoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

Transmission System associated with MUNDRA UMPP

Name of Element:

400/220kV ICT 2 alongwith associated bays at Aurangabad (PG) New SS under Transmission system associated with MUNDRA UMPP

Anticipated DOCO

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PARTICULARS	CAPITAL COST	IDC	IEDC	TOTAL
Expenditure Upto 31.03.2013	307.44	19.08	6.70	333.22
Expenditure from 01.04.2013 to 31.05.2013	114.96	1.43	0.54	116.93
Estimated Expenditure from 01.06.2013 to 31.12.2013	505.00	18.40	6.15	529.55
Estimated Expenditure from 01.01.2014 to 31.03.2014	281.95			281.95
Estimated Expenditure from 01.04.2014 to 31.03.2015	280.78	-	-	280.78
Total	1,490.14	38.91	13.38	1,542.43

Initial Spares Included in Above - Transmission Line

- Sub-Station

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For K.G. Goyal & Associates

Cost Accountants

Rajesh Goyal

(Partner) M-10884

Place: Nagpur Date: 18-07-2013

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K. G. GOYAL & ASSOCIATES

COST ACCOUNTANTS

289, Mahaveer Nager II Maharani Farms Durgapura JAIPUR - 302018 Mobile 98293 73503 rajeshqoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

Transmission System associated with MUNDRA UMPP

Name of Element:

400/220kV ICT 2 alongwith associated bays at Aurangabad (PG) New SS under Transmission system

associated with MUNDRA UMPP

Anticipated DOCO

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Expenditure upto 31.03.2013	,	Estimated Expenditure From 01.06.2013 to 31.12.2013	Estimated Expenditure From 01.01.2014 to 31.03.2014	Estimated Expenditure From 01.04,2014 to 31.03.2015	Total Expenditure
-	-	-	•	-	
35.14	7.75	53.00	108.21	21.97	226.07
			-	-	-
295.88	109.18	476.55	166.51	257.80	1,305.92
2.20	-	-	7.23	1.01	10.44
333.22	116.93	529.55	281.95	280.78	1,542.43
	upto 31.03.2013 - 35.14 295.88 2.20	upto From 01.04.2013 to 31.05.2013	Expenditure upto From 01.04.2013 to 31.05.2013 to 31.12.2013 to 31.12.2013 -	Expenditure upto	Expenditure upto From 01.04.2013 to 31.05.2013 to 31.05.2013 to 31.12.2013 to 31.03.2014 Expenditure From 01.01.2014 to 31.03.2014 to 31.03.2015

Initial Spares included in the above :

Transmission Line

Sub Station

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For K.G. Goyal & Associates Cost Accountants

Rajesh Goyal (Partner)

M-10884

Place: Nagpur Date: 18-07-2013

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मारत सरकार केन्द्रीय विद्युत प्राधिकरण प्रणाली योजना एवं परियोजना मूल्यांकन प्रमाग सेवा मवन, रामकृष्णपुरम्, नई दिल्ली 110066

क. सं. : 26/10/2011-प्र. यो. प. मू/46-59

दिनांक: 20.01.2011

- सदस्य (विद्युत प्रणाली),
 केन्द्रीय विद्युत प्राधिकरण,
 सेवा भवन, आर के पुरम,
 नई दिल्ली-110066
- सदस्य सचिव, पश्चिमी क्षेत्रीय विद्युत समिति, एम. आई. डी. सी क्षेत्र, मेरोल, अंघेरी पूर्व, मुम्बई-400094 फैक्स सं. 022-28370193
- उ निदेशक (परियोजना), पावरग्रिड कारॅपोरेशन ऑफ इंडिया लि॰, सौदामिनी, प्लाट सं॰ 2, सैक्टर-29, गुडगॉव-122001 फैक्स सं. 95124-2571760
- अध्यक्ष एवं प्रबन्ध निदेशक, एम.पी.पी.टी.सी.एल. शक्ति भवन, रामपुर, जनलपुर-482608 फैक्स सं. 0761-2665593
- 5 सदस्य (पारेषण एवं वितरण) छत्तीसगढ़ रा. वि. बोर्ड, दानगनिया, रायपुर (छत्तीसगढ) ~492013 फैक्स सं. 0771~4066566
- प्रबच्च निदेशक,
 जी.ई.ट्रां.नि.लि, सरदार पटेल विद्युत भवन,
 रेस कोर्स, बड़ोदा—390007
 फैक्स सं. 0265—2338152
- 7 निदेशक (प्रचालन), महाद्वांसको, प्रकाशगड, प्लॉट संख्या-जी 9, बांद्रा-पूर्व, मुम्बई-400051 फैक्स 022-26390383/26595258

- श्री एम एल जाधव, मुख्य अमियंता (पारेषण), न्यूक्लीयर पावर कॉरपोरेशन ऑफ इंडिया लि, 9एस30, वीएस मवन, अणुशक्ति नगर, मुम्बई-400094 फैक्स सं. 022-25993570
- कार्यपालक निदेशक (अिमयांत्रिकी), नेशनल धर्मल पावर कॉरपोरेशन लि, इंजीनियरिंग ऑफिस कॉम्पलैक्स, ए–8, सैक्टर–24, नोएडा–201301 फैक्स सं. 0124–2410201
- 10 मुख्य अभियंता, विद्युत विमाग, गोवा सरकार, पणजी फैक्स सं. 0832–2222354
- 11 कार्यपालक इंजीनियर (परियोजनाए), दादरा एवं नागर हवेली संघ शासित क्षेत्र, ्रिवयुत विभाग, सिलवासा, फोम न• 0260–2642787
- 12 कार्यपालक इंजीनियर, विद्युत विभाग, दमन एवं दीव संघशासित क्षेत्र प्रशासन, मोती दमन, पिन-396220 फोन न• 0260-2250889, 2254745
- 13 कार्यपालक निदेशक, (विशेष आमंत्रित), डब्लू आर एल डी सी, प्लॉट संख्या–एफ 3, एम आई डी सी एरिया, मरोल, अंधेरी पूर्व, मुम्बई–400093, फैक्स संख्या–022–28235434
- 14 कार्यपालक निदेशक, एनएलजीसी बी-9, कुतुब इन्स्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016 फैक्स 011-28052046

विषय :- पश्चिमी क्षेत्र की विद्युत प्रणाली योजना पर 27 दिसम्बर 2010 को पावरग्रिड कार्रपोरेशन ऑफ इंडिया लि॰ गुडगॉव में आयोजित की गयी की स्थाई समिति की 31वीं बैठक का कार्यवृत्त। महोदय,

पश्चिमी क्षेत्र की विद्युत प्रणाली योजना पर 27 दिसम्बर 2010 को पावरग्रिङ कार्रपोरेशन ऑफ इंडिया लि॰ गुडगॉव में आयोजित की गयी की स्थाई सिमिति की 31वीं बैठक का कार्यवृत्त केन्द्रीय विद्युत प्राधिकरण की वेबसाइट www.cea.nic.in पर लिंक Home page – Power Systems-Standing Committee on Power System Planning-Western Region) पर उपलब्ध है।

संलग्न - उपरोक्त

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Govt. of India Central Electricity Authority System Planning & Project Appraisal Division Sewa Bhawan, R.K. Puram, New Delhi – 110066.

No. 26/10/2011-SP&PA/

To

- 1 The Member (PS), Central Electricity Authority, Sewa Bhawan, R. K. Puram, New Delhi-110066
- The Member Secretary, Western Regional Power Committee, MIDC Area, Marol, Andheri East, Mumbai Fax 022 28370193
- The Director (Projects), Power Grid Corp. of India Ltd., "Saudamini", Plot No. 2, Sector-29, Gurgaon-122001 Fax 0124-2571760/2571932
- 4 Chairman and Managing Director, MPPTCL, Shakti Bhawan, Rampur, Jabalpur-482008 Fax 0761 2664141
- 5 Tine Managing Director, CSPTCL, Dangania, Raipur (CG)-492013 Fax 0771 2574246/ 4066566
- 6 The Managing Director, GETCO, Sardar Patel Vidyut Bhawan, Race Course, Baroda-390007 Fax 0265-2338164
- Director (Operation), MAHATRANSCO, 'Prakashgad', Plot No.G-9, Bandra-East, Mumbai-400051
 Fax 022-26390383/26595258

8 Shri M.L Jadhav, Chief Engineer (Trans), Nuclear Power Corp. of India Ltd., 9S30, VS Bhavan, Anushakti Nagar,

Date: 20th January, 2011

Mumbai-400094 Fax 022-25993570

The Executive Director (Engg.), NTPC Ltd., Engg. Office Complex, A-8, Sector-24, NOIDA 201301 Fax 0120-2410201/2410211

- The Chief Engineer, Electricity Department, The Government of Goa, Panaji Fax 0832 2222354
- 11 Executive Engineer (Projects) UT of Dadra & Nagar Haveli, Department of Electricity, Silvassa Ph. 0260-2642338/2230771
- 12 Executive Engineer
 Administration of Daman & Diu (U.T.)
 Department of Electricity
 Moti Daman-396220
 Ph. 0260-2250889, 2254745
- 13 ED, WRLDC (invitee)
 Plot no F-3, MIDC Area, Msarol,
 Andheri(East) Mumbai-400093
 Fax no 022-28235434
- 14 Executive Director, NLDC (invitee)
 B-9, Qutab Institutinal Area, Katwaria Sarai
 New Delhi-110016
 Fax 011-26852747

Sub: Minutes of the 31st meeting of the Standing Committee on Power System Planning in Western Region held on 27th December 2010 at PGCIL, Gurgaon.

Sir,

The minutes of the 31st meeting of the Standing Committee on Power System Planning in Western Region held on 27th December 2010 at PGCIL, Gurgaon are available on CEA website (www.cea.nic.in at the following link: Home page-Power Systems-Standing Committee on Power System Planning-Western Region).

Yours faithfully,

(P. K. Pahwa) Director, SP&PA

TH. 124.2

- 1.0 The 31st meeting of the Standing Committee on Power System Planning of Western Region was held on Monday the 27th December, 2010 at "Saudamini", PGCIL, Sector 29, Gurgaon. The list of participants is at Annex 1.
- 1.1. Member (Power System), CEA welcomed the participants to the meeting and stated that based on interaction with various power utilities it had emerged that about 1,31,000 MW capacity was under various stages of construction / implementation. Even if 80 % of the projects materialize, transmission capacity for about 100,000 MW of capacity additions would be required during the next six to seven years. It needs to be assessed whether the already planned high capacity transmission corridors would be adequate or additional corridors would be required for this quantum of capacity addition. The transmission system needs to be planned with adequate margins well in advance so that sufficient time was available for implementation. The gas based projects and solar plants were short gestation period projects and if adequate margins are available then power from such short gestation projects could be absorbed in the existing grid. The Standing Committee on transmission planning needs to consider these aspects while planning the transmission system.
- 4.2 Director (Projects), PGCIL stated that acquisition of land for building substations and Right of Way for laying of transmission line was a challenge in building transmission system. He informed that acquisition of land was yet to take place for the proposed pooling stations at Raigarh, Raipur, Champa and Aurangabad 765/400 kV substations. Irrespective of the delays in acquiring land for substations and the RoW constraints for transmission lines, the commissioning schedule for the generation was more or less fixed. This reduced the time available for implementing the transmission system. He requested constituents to support in overcoming ROW problems by adopting technological options like GIS technology, high capacity transmission corridors etc. He further stated that the RoW problems were more severe in urban areas, therefore the transmission lines should be terminated on the periphery of the urban areas and in principle approval should be there for use of underground cables for stretches where RoW was an issue.
- 1.3 CE (SP&PA), CEA stated that a large number of applications were being made for connectivity and the present grid was not adequate to accommodate such large number of connectivity requests. The Connectivity and LTA has to be granted based on the ground progress of the generation project with respect to the land availability, fuel linkage, Environmental Clearance etc. The agenda items were thereafter taken up.
- 2.0 Confirmation of the minutes of 30th meeting of the Standing Committee on Power System Planning in Western Region held on 8th July 2010 at New Delhi.
- 2.1 Director (SP&PA) stated that the minutes of the 30th SCM were issued vide CEA letter No.26/10/2009-SP&PA/146-159 dated 09th August 2010. Subsequently, GETCO vide their letter no. SE (CP&SS)/System/517-520/42 dated 01.09.2010 had sent their comments / observations on para 9.5 and 11.5 of the minutes.
- 2.2 With regard to para 9.5 GETCO had pointed out that this para of minutes states that PGCIL and GETCO would jointly survey and sort out the issue of acquisition of suitable land for setting up 765/400 kV substation at Vadora. They had observed that responsibility of acquisition of land was that of PGCIL and GETCO would only assist PGCIL in identifying land. Accordingly, they had proposed modification of this para.



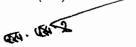
12.3 Members agreed the above proposal. The Indore (PG) — Pithampur (MPPTCL) 400 kV D/C line would be under scope of MPPTCL and the two no. 400 kV bays at Indore (PG) 765/400 kV substation would be covered under regional system Strengthening Scheme.

13.0 Termination of Aurangabad - Khargar 400 kV line at Boisar in place of Khargar

- 13.1 Director (SP&PA), CEA stated that in the last meeting, it was decided that the issue of termination of Aurangabad Kharghar 400 kV D/C (quad) line (covered under Transmission system within WR associated with new IPP projects in Chattishgarh) at Kharghar or at any other location would be further discussed and decided between CEA, PGCIL and MSETCL. PGCIL was also to examine the possibility of establishing a 400 kV GIS bays in the available space in view of the limited space availability at Boisar for future expansion. Subsequent to the last meeting deliberations were held on the issue and Aurangabad Kharghar 400 kV D/C (quad) was now proposed to be terminated at Boisar (PG) instead of Khargar.
- 13.2 SE, MSETCL informed that for drawal of power from Boisar to their load centers, Boisar Ghodbunder 400 kV D/C line and Boisar to Vikroli 400 kV D/c line were planned. For this they required 4 nos. of bays at 400 kV and 6 nos. of bays at 220 kV Boisar.
- 13.3 Executive Director, WRTS-I, PGCIL stated that there were only six bays available at 400 kV for future expansion against which five no bays (2 nos. for Aurangabad- Boisar, 2 no. for Navsari- Boisar and one no. for ICT at Boisar) were already been planned. As such bays were not available for terminating the 400 kV lines proposed by MSETCL.
- 13.4 Director (Operation), MSETCL stated that in case of bays constraints they may be allowed LILO of their proposed 400 kV lines with ISTS lines.
- 13.5 The termination of Aurangabad- Kharghar 400 kV D/c line at Boisar instead earlier proposed at Kharghar was noted. Regarding the interconnection of lines proposed by MSETCL at Boisar, it was decided that same would be further discussed between PGCIL and MSETCL.

14.0 Interconnection between Aurangabad(PG) – Aurangabad (MSETCL) 400 kV D/C (quad) line under System Strengthening in WR for Mundra UMPP

- 14.1 The Aurangabad (PG) –Aurangabad (MSETCL) 400 kV D/C (quad) was agreed as Regional System strengthening scheme in WR under Mundra UMPP Transmission system. Due to non availability of space at Aurangabad (MSETCL), termination of Akola Aurangabad (MSETCL) 400 kV D/C line at Aurangabad (PG) instead of at Aurangabad (MSETCL) was agreed in the special SCM of WR. The bays available at Aurangabad (MSETCL) due to this change in termination were to be used for Aurangabad (PG) –Aurangabad (MSETCL) 400 kV D/C (quad) line.
- 14.2 During the last meeting PGCIL had proposed LILO of 400 kV Akola Aurangabad (MSETCL) at Aurangabad (PG) instead of termination of Akola-Aurangabad (MSETCL) 400 kV D/C line at Aurangabad (PG). Since the LILO of 400 kV Akola-Aurangabad (MSETCL) at Aurangabad (PG) was resulting into interconnection between Aurangabad (MSETCL) and Aurangabad (PG) through a 400 kV D/C twin moose line instead of quad line as agreed earlier, therefore it was decided that the issue could be further deliberated.
- 14.3 The issue of interconnection between Aurangabad (MSETCL) and Aurangabad (PG) was deliberated amongst MSETCL, CEA and PGCIL and it was decided to implement the interconnections already agreed in the Special meeting of Standing Committee held on 18.04.2009 at Mumbai, as given under:
 - Aurangabad (PG) Aurangabad (MSETCL) 400 kV Quad D/C line.
 - Akola Aurangabad (MSETCL) 400 kV D/C line would be diverted to Aurangabad (PG).



14.4 PGCIL informed that above shifting of line (along with line reactors) would increase the length of Akola – Aurangabad from 240km to about 300km. Further, to address the RoW problem for termination of line between Aurangabad (PG) and Aurangabad (MSETCL), multi-circuit towers (for about 55km stretch) would be required in this corridor. The multicircuit tower would carry Akola- Aurangabad (PG) 400 kV D/C Twin Moose line and Aurangabad (PG) – Aurangabad (MSETCL) 400 kV Quad D/C line.

Members took note of the above.

- 15.0 Implementation of 400 kV bays at Bhopal (MPPTCL) 400 kV substation by MPPTCL and Dhule (MSETCL) 400 kV substation by MSETCL for termination of 400 kV D/C quad line from Bhopal 765/400 kV and Dhule (IPTC) 765/400 kV substation respectively.
- 15.1 Director(SP&PA), CEA stated that 765/400 kV substations at Bhopal(IPTC) and Dhule (IPTC) substation covered under System Strengthening in WR associated with IPPs in Orissa and Chattishgarh respectively were being implemented through the competitive bidding route. Their interconnection with the existing grid was through Bhopal (IPTC)- Bhopal(MPPTCL) 400 kV D/C quad line and Dhule(IPTC)- Dhule (MSETCL) 400 kV quad line. The construction of 400 kV line bays at Bhopal 400 kV (MPPTCL) and Dhule 400 kV (MSETCL) substations would be by the respective STUs. MPPTCL and MSETCL had agreed for construction of line bays. The tariff for the 2 no 400 kV lines bays at Bhopal 400 kV(MPPTCL) and for 2 no 400 kV line bays at Dhule 400 kV(MSETCL) substation would form a part of national pool for interstate transmission charges.
- 15.2 CE (PS), MPPTCL stated that the gantry structure in their substation at Bhopal was for twin moose conductor. Therefore termination of quad lines at their substation would be difficult.
- 15.3 It was clarified that the stretch between the last tower and bays could be strung with HTLS conductor.

Members took note of the above.

16.0 Establishment of 765/400kV GIS substation at Vadodra.

16.1 Director(SP&A) stated that establishment of 765/400kV substation at Vadodra was agreed as a part of WR System Strengthening for IPP projects in Madhya Pradesh and Chhattisgarh (being pooled at Bilaspur Polling station). In the last meeting, due to difficulty in getting land PGCIL had proposed Vadodra 765/400 kV with GIS technology instead of AIS and it was decided that GETCO would assist PGCIL in getting the required land for AIS substation. Subsequently, PGCIL had interacted with GETCO and they had agreed to 765/400kV substation at Vadodara with GIS technology.

Members agreed to the above.

17.0 Long Term Open Access for Rupin HEP (45 MW) in Northern Region

PGCIL informed that M/s Shri Bajrang Power & Ispat Ltd. had applied for LTOA in ISTS for transfer 45 MW of power to Punjab/ Rajasthan (22.5 MW) in NR and to Maharashtra (22.5 MW) in WR from the proposed Rupin HEP (45MW), Himachal Pradesh. The commissioning schedule for generation project is indicated as June 2014 and Long Term Open Access was desired from June 2014 for 40 years. The application was discussed during the Long term Open Access Meeting with Northern Region Constituents held on 23/02/2010 at NRPC, New Delhi, wherein LTOA to M/s Shri Bajrang Power & Ispat Ltd. was agreed to be granted. The transfer of 22.5 MW power to Maharashtra shall be through displacement for which ISTS network was found adequate.

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of the Project: Name of Region:

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

								(Rs in Lacs)
SI.No.	Particulars	Form No.	Existing 2008- 2009	2009-2010	2010-2011	2011-2012	2012-2013	201
-	2	3	4	5	9	7	8	6
1	Depreciation	FORM-12	00'0					213.80
2	Interest on Loan	FORM-13A	0.00					62.89
3	Return on Equity	FORM-01A	0.00					291.01
4	Interest On Working Capital	FORM-13B	0.00					17.79
5,	O & M Expenses		0.00					90.92
9	Total		00.00					681.41

42

		Calculation Of Return On Equity	eturn On Equity				
Name of the Transmission Licensee: Name of Region:	POWERGRID CORP WESTERN REGION	POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION	F INDIA LTD.				
Name of the Project:	MUNDRA UMPP	۵.					
Name of the Transmission Element:	Aurangabad (MS to Aurangabad ()	Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014	ad (PG) 400 kV D, ciated bays at both	C (Quad) Line ar ends. Ant. :DOC	nd Shifting of 400 k O:01-JAN-2014	.V D/C Akola - Au	rangabad Line
							(Rs in Lacs
Particulars		Existing 2008- 2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-201
1		2	3	4	S	9	7
Equity as DOCO							6,160.70
Notional Equity for Add Cap							996.2
Total Equity							7,156.9
Return on Equity @ 17.481%							291.0
	-						

Petitioner

Details of Transmission Lines And Substations

POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION Name of the Transmission Licensee:

Name of the Project: Name of Region:

Name of the Transmission Element:

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014 MUNDRA UMPP

Transı	Transmission Lines									
SI.No.	Name of Line	. ou	Type of Line AC/HVDC	S/C or D/C	No. of Sub- Conductors	Voltage level kV	Line Length (Km.)	Date of Commercial operation	Covered in the present petition	he present on
								(outropen)	Yes/No	If No, petition No.
	Aurangabad (MSETCL) - Aurangabad (POWERGRID) Line and Shifting of Akola - Aurangabad Line	urangabad uffing of Akola	. AC	D/C	2	400	1.438	01-JAN-2014	Yes	
3	Aurangabad (MSETCL) - Aurangabad (POWERGRID) Line and Shifting of Akola - Aurangabad Line	urangabad uifting of Akola -	. AC	D/C	4	400	2.916	01-JAN-2014	Yes	
60	Aurangabad (MSETCL) - Aurangabad (POWERGRID) Line and Shifting of Akola - Aurangabad Line	urangabad iifting of Akola -	. AC	D/C ★	2	400	49.716	01-JAN-2014	Yes	
4	Aurangabad (MSETCL) - Aurangabad (POWERGRID) Line and Shifting of Akola - Aurangabad Line	urangabad iifting of Akola -	. AC	D/C *	4	400	49.716	01-JAN-2014	Yes	
Substations	tions					****				
SI.No.	Name of Sub-Station	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Voltage No- level kV Read	No. of Transformers / Reactors/ SVC etc (with Capacity)		No. of Bays	3ys	Date of Commercial operation (olf-vipal)	Covered in the present petition	he present on
					765 KV	400 KV	220 KV 132 KV & below		Yes/No	If No, petition No.
I	Aurangabad (POWERGRID) New	Conventional 4	400/220 kV					•		
	Akola Bay 1	4	400			_		01-JAN-2014	Yes	
	Akola Bay 2	4	400			-		01-JAN-2014	Yes	
	Aurangabad (MSETCL) Bay 1	4	400			-		01-JAN-2014	Yes	
	Aurangabad (MSETCL) Bay 2	4	400					01-JAN-2014	Yes	

Details of Transmission Lines And Substations

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

			,	_
		Yes	Yes	
+T07-1		01-JAN-2014	01-JAN-2014	
10. O				
יטעי יווהי				
at Doen chas		# 0	*	4
Jacka Days				
to rentangabas (1 s) atong mini associated bays at open cues. min DOCO . 11-2014				
angana (1				
101703	400/220 kV	400	400	
	Conventional 400/220 kV			Total
	Aurangabad (MSETCL)	Aurangabad (POWERGRID) Bay 1	Aurangabad (POWERGRID) Bay 2	
	5			

* This is Multi-Circuit portion of line, which will carry two double circuit on same tower.

These 2 nos. of 400 kV bays are existing bays for Akola-1 & II at Aurangabad(MSETCL) S/S, same are being utilised for Aurangabad(PG)-Aurangabad(MSETCL) due to non-availability of land at Aurangabad(MSETCL), the Akola-Aurangabad(MSETCL) line has been re-routed at Aurangabad(PG). O & M charges of these bays is not being claimed here.

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Normative Parameters considered For tariff calculations

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of the Project: Name of Region:

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

		Year Ending March	March				
Particulars	Unit	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	9	7	8
Base Rate of Return on Equity	%				-,		17.481
Tax Rate	%						11.33
Target Availability	%		•				98.00
Normative O&M per Km.	Rs. lacs			Given Below	ow		
Normative O&M per bay	Rs. lacs			Given Below	ow		
Spares for WC as % of O&M	%						15.00
Recievables in Months for WC	months						2.00
Prime lending Rate of SBI as on 01-APR-2009	%						13.20
	Norms fo	s for O&M expenditure for Transmission System	for Transmission S	ystem	,		
		2009-10	2010-11	2011-12		2012-13	2013-14
Norms for sub-station (Rs Lakh per bay)							
765 KV		73.36	77.56	66.18		89.98	91.64
400 KV		52.40	55.40	58.57		61.92	65.46
220 KV		36.68	38.78	41.00		43.34	45.82
132 KV and below		26.20	27.70	29.28	· .	30.96	32.73
Norms for AC and HVDC Lines (Rs Lakhs per km)							
Single Circuit (Bundled conductor with four or more sub-conductors)		0.537	0.568	009:0		0.635	0.671
Single Circuit (Twin & Triple Conductor)		0.358	0.378	0.400		0.423	0.447
Single Circuit (Single Conductor)		0.179	0.189	0.200		0.212	0.224
Double Circuit (Bundled conductor with four or more sub-conductors)		0.940	0.994	1.051		1.111	1,174
Double Circuit (Twin & Triple Conductor)		0.627	0.663	0.701		0.741	0.783
Double Circuit (Single Conductor)		0.269	0.284	0.301		0.318	0.336
Norm for HVDC Stations							
HVDC Back-to-back stations (Rs lakh per 500 MW)		443.00	468.00	495.00		523.00	553.00
Rihand-Dadri HVDC bipole scheme (Rs Lakh)		1450,00	1533.00	1621.00		1713.00	1811.00
Talchcr-Kolar HVDC bipole scheme (Rs Lakh)		1699.00	1796.00	1899.00		2008:00	2,122.00

PART-III FORM-5A

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Transmission Licensee:

POWER GRID CORPORATION OF INDIA

Name of Region:

WESTERN REGION

Name of the Project:

ATS for MUNDRA - Regional System for WR under Transmission System Associated with MUNDRA UMPP

1) Aurangabad (MSETCL) - Aurangabad(PG) - 400KV D/C (Quad) Line and shifting of 400kV D/C Akola-

Aurangabad line to Aurangabad (PG) along with

associated bays

Capital Cost Estimates

Name of Element:

	*	
Board of Director/ Agency approving the Capital cost estimates:	Board of Directors 213 meet	ing
Date of approval of the Capital cost estimates:	17-Sep-08	
	Present Day Cost	Completed Cost
Price level of approved estimates	As of End of 1st Qtr. Of the year 2008	As on Scheduled COD of the System
Foreign Exchange rate considered for the Capital cost estimates		
Capital Cost excluding IDC & FC	-	
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost excluding IDC & FC (Rs. Cr)	138.89	163.89
IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total IDC & FC (Rs.Cr.)	13.28	15.67
Rate of taxes & duties considered		
Capital cost Including IDC & FC		,
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total Capital cost Including IDC & FC (Rs. Cr)	152.17	179.56
Schedule of Commissioning		
(Scheduled DOCO elementwise)		
COD of Unit-1/Block-1 COD of Unit-1/Block-2 COD of Unit-1/Block-3 COD of Unit-1/Block-4	17-Sep-12	-

Note

- 1. Copy of approval letter should be enclosed.
- 2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.
- 3. Details of IDC & Financing Charges are to be furnished as per FORM-16.

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along	with associated bays at both ends	

vame						7
	of the Element: Aurangabad (MSETCL) - Aurangab along with associated bays at both ends : 01.01.2014			•		(lo in lex
l.No		As per Original Estimate	As on COD	Liabilities / Provision	Variation	Reasons for Variation
1	. 2	3	4	5	6=3-4-5	7
A	TRANSMISSION LINE	-				
1.1	Preliminary works Design & Engineering					Initialy one 400kV D/C Quad Aurangabd (PG) to Aurangabad (MSETCL) was proposed. However, as per 31 st standing committee, it was decided that 400 kv akola- Aurangabd (MSETCL) shall be shifted to Aurangabad (PG) and 2 bay so if Akola-Aurangabad shall be utilised for 400kV D/C Quad Aurangabad(PG) to Aurangabad (MSETCL) TL. Due to severe RQW problem, shifting of 400 Akola- Aurangabad (MSETCL) has heen constructed on Mulli ckt Lower with top twin D/C and bottom Quad D/C
1.2	Preliminary investigation,Right of way, forest clearance, PTCC , general civil works,	95.45	250.45	361.65	-516.65	configuration. Amount towards Tree / Crop Compensation etc is as per estimated assessment.
1 2	Compensation etc.	05.45	250.45	361.65	-516.65	
1.3 2.0	Total Preliminary works Transmission Lines material	95.45	250.45	301.05	-510.05	-
2.1	Towers Steel	1673.89	3427.82	6023.93	-7777.86	Tower weights increased due to use of M/C Towers.
2.2	Conductor	2463.70	4706.98	344.80		Variation is on account of increased awarded cost and increase in quantity due to increase in line length. Further, conductor quantity has increased due to inclusion of twin ckt of Akola -Aurangabad TL for the required shifting as mentioned above.
2.3	Earth Wire	27.28	29.14	51.20	-53.06	Variation is on account of increased awarded cost and increase in quantity due to increase in line length.
2.4	Insulators	439.42	364.76	28.49	46.18	Variation is on account of increased awarded cost. Further, quantity has increased due to inclusion of twin ckt of Akola - Aurangabad TL for the required shifting as mentioned above.
2.5	Hardware Fittings	.405.17	321.99		-482.67	
2.6	Conductor & Earthwire accessories Spares	189.53	165.88		-267.87 0.00	
2.8	Erection, Stringing & Civil works including foundation	980.84	721.73			
2.9	Total Transmission Lines material	6179.84	9738.29	10825.74	-14384.20	
3.0	Taxes and Duties	_				
3.1	Custom Duty	0.00	0.00	0.00	0.00	
3.2	Other Taxes & Duties	0.00	0.00	0.00	0.00	
	Total Taxes & Duties	0.00	0.00	0.00	0.00	
	Total -Transmission lines	6275.29	9988.74	11187.39	-14900.85	
2::						
	SUBSTATIONS					
4.0	Preliminary works & land		0.00	-0.00	000	
4.0 4.1	Preliminary works & land Design & Engineering				0.00	
4.0 4.1 4.2	Preliminary works & land					as per actual
4.1 4.2	Preliminary works & land Design & Engineering Land	2075.00	5264.76	0.00	-3189.76	
4.0 4.1 4.2 4.3	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works	2075.00 10.00 2085.00	5264.76 15.11 5279.87	0.00	-3189.76 -5.11 -3194.87	
4.0 4.1 4.2 4.3 5.0 5.1	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC	2075.00 10.00 2085.00	5264.76 15.11 5279.87	0.00 0.00 0.00	-3189.76 -5.11 -3194.87 -178.10	
4.0 4.1 4.2 4.3 5.0 5.1 5.2	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony	2075.00 10.00 2085.00 180.00 498.00	5264.76 15.11 5279.87 131.22 316.02	0.00 0.00 0.00 226.88 546.40	-3189.76 -5.11 -3194.87 -178.10 -364.42	
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC	2075.00 10.00 2085.00	5264.76 15.11 5279.87	0.00 0.00 0.00	-3189.76 -5.11 -3194.87 -178.10	
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures	2075.00 10.00 2085.00 180.00 498.00 135.00 287.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32	226.88 546.40 103.35 412.71	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 .23.54	
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures	2075.00 10.00 2085.00 180.00 498.00 135.00 287.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70	226.88 546.40 103.35 412.71	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41	
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures	2075.00 10.00 2085.00 180.00 498.00 135.00 287.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32	226.88 546.40 103.35 412.71	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 .23.54	
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures	2075.00 10.00 2085.00 180.00 498.00 135.00 287.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32	226.88 546.40 103.35 412.71	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 .23.54	as per actual
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4 5.5	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures	2075.00 10.00 2085.00 180.00 498.00 135.00 287.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32	226.88 546.40 103.35 412.71	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 -23.54 -911.52	as per actual as per actual Variation is due to decrease in award cost and change in quantity
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.5 6.0	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures Misc. civil works Total Civil Works Substation Equipments	2075.00 10,00 2085.00 180.00 498.00 135.00 287.00 240.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32 825.03	226.88 546.40 103.35 112.71 137.14 1426.48	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 23.54 -911.52	as per actual Variation is due to decrease in award cost and change in quantity of the substation equipments Additional S/S equipments were required due to incorporation of Akola # 1 & 2 bays in 400 KV Aurangabad S/s , which was not envisaged in the FR. This modification is being implemented as per the 31st SCM, whorein, scheme for the interconnection between Aurangabad (PS) & Aurangabad (MSETCL) was modified due to
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4 5.5 6.0	Preliminary works & land Design & Engineering Land Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures Misc. civil works Total Civil Works Substation Equipments Switchgear (CT,PT, Circuit Breaker, Isolator etc)	2075.00 10.00 2085.00 180.00 498.00 287.00 240.00 1340.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32 825.03	0.00 0.00 0.00 226.88 546.40 103.35 412.71 137.14 1426.48	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 23.54 -911.52	as per actual Variation is due to decrease in award cost and change in quantity of the substation equipments Additional S/S equipments were required due to incorporation of Akola # 1 & 2 bays in 400 KV Aurangabad S/s , which was not envisaged in the FR. This modification is being implemented as per the 31st SCM, whorein, scheme for the interconnection between Aurangabad (PS) & Aurangabad (MSETCL) was modified due to
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4 5.5.5 6.0	Preliminary works & land Design & Engineering Land Site preparation Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures Misc. civil works Total Civil Works Substation Equipments Switchgear (CT,PT, Circuit Breaker, Isolator etc) Transformers	2075.00 10.00 2085.00 180.00 498.00 135.00 240.00 1340.00	5264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32 825.03	0.00 0.00 0.00 226.88 546.40 103.35 412.71 137.14 1426.48	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 -23.54 -911.52 -97.26	as per actual Variation is due to decrease in award cost and change in quantity of the substation equipments Additional S/S equipments were required due to incorporation of Akola #1.8.2 bays in 400 KV Aurangabad S/s, which was not envisaged in the FR. This modification is being implemented as per the 31st SCM, whorein, scheme for the interconnection between Aurangabad(PG) & Aurangabad (MSETCL) was modified due to non-availability of space in Aurangabad (MSETCL). Variation is due to shiftling of the existing 2 nos. of 50MVAR shunt Reactor from Aurangabad (MSETCL) to Aurangabad (PG) for 400 KV Aurangabd - Akola D/C line as per the decision taken in 31st SCM. Variation is due to decrease in award cost and change in quantity
4.0 4.1 4.2 4.3 5.0 5.1 5.2 5.3 5.4 5.5	Preliminary works & land Design & Engineering Land Total Preliminary works & land Civil Works Control Room & Office Building including HVAC Township & Colony Roads and Drainage Foundation for structures Misc. civil works Total Civil Works Substation Equipments Switchgear (CT,PT, Circuit Breaker, Isolator etc) Transformers Compensating Equipment(Reactor, SVCs etc)	2075.00 10.00 2085.00 180.00 498.00 287.00 240.00 1340.00	\$264.76 15.11 5279.87 131.22 316.02 59.78 238.70 79.32 825.03 430.53	0.00 0.00 0.00 226.88 546.40 103.35 412.71 137.14 1426.48	-3189.76 -5.11 -3194.87 -178.10 -364.42 -28.13 -364.41 -23.54 -911.52 -97.26	as per actual Variation is due to decrease in award cost and change in quantity of the substation equipments Additional S/S equipments were required due to incorporation of Akola # 1 & 2 bays in 400 KV Aurangabad S/s , which was not envisaged in the FR. This modification is being implemented as per the 31st SCM, whorein, scheme for the interconnection between Aurangabad(PG) & Aurangabad (MSETCL) was modified due to non-availability of space in Aurangabad (MSETCL). Variation is due to shifting of the existing 2 nos. of 50MVAR shunt Reactor from Aurangabad (MSETCL) to Aurangabad(PG) for 400 KV Aurangabd - Akola C/C line as per the decision taken in 31st SCM.



SI.No.	Break Down	As per Origina Estimate	As on COD	Liabilities / Provision	Variation	Reasons for Variation
6.9	Emergency DG set	27.10	26.08		-33.39	Variation is due to increase in the awarded cost on account of change in rating of DG set from 250 KVA to 500 KVA, in order to cater to the load of upcoming/future 765KV switchyard.
6.10	Grounding System	0.00	0.00	0.00	0.00	
6.1	Structure for Switch yard	509.02	181.15	238.96	88.91	Variation due to increase in awarded cost and conisderation of common structures of 400KV Yard along with these elements. Yariadum is due to decrease in the awarded cost as compared to
6.12	Auxiliary System	493.05	228,13	300.93	-36.01	variation is one to decrease in the awarded cost as compared to
	Total Substation Equipments	3166.91	1395.87	1832.62	-61.58	
7.0	Spares (incl.in eqpt. cost)	0.00			0.00	
8.0	Taxes and Duties	0.00	0.00	0.00	0.00	
8.1	Custom Duty	0.00	0.00	0.00	0.00	
8.2	Other Taxes & Duties	0.00	0.00	0.00	0.00	
8.3	Total Taxes & Duties	0.00	0.00	0.00	0.00	
	Total (Sub-station)	6591.91	7500.77	3259.10	-4167.96	
9.0	Construction and pre-commissioning expenses					
	Site supervision & site admn.etc.	0.00	0.00	0.00	0.00	
	Tools and Plants	0.00	0.00		0.00	
9.3	construction Insurance	0.00	0.00	0.00	0.00	
	Total Construction and pre commissioning expenses	0.00	0.00	0.00	0.00	
10.0	Overheads					
10.1	Establishment	954.81	812.05	0.00	142.76	
	Audit & Accounts	. 0.00	0.00		0.00	
	Contingency	67.60	0.00	0.00	67.60	
	Total Overheads	1022.41	812.05	0.00	210.36	
	Project cost without IDC, FC, FERV & Hedging cost	13889.60	18301.56	14446.49	-18858.46	
	Total Cost (Plant & Equipment)					
	Interest During Construction (IDC)	1327.79	2234.13	0.00	-908.34	
	Financing Charges (FC)		0.00	0.00	0.00	
	Foreign Exchange Rate Variation (FERV)		0.00	0.00	0.00	
	Hedging Cost	1	0.00	0.00	0.00	
13.0	Project cost including IDC, FC, FERV & Hedging cost	15217.39		14446.49		

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Break-up of Construction / Supply / Service packages

Name of the Transmission Licensee:

Name of the Region: WR-1

Name of the Region: WR-1

Name of the project: MUNDRA UMPP

Name of the project: MUNDRA UMPP

Name of the Transmission Element: Aurangabad (MSETCL)-Aurangabad (PG) 400KV D/C (Quad) Line AND Shifting of 400kV D/C Akola-Aurangabad (MSETCL) line to Aurangabad (PG) angwith associated bays at both ends

Anticipated DOCO: 01.01.2014

	Sub-total	18	267.42	4,422.96	770.48	6,428.11	624.58	1,323.97	700.94	5,997.23	20,535.69
_	IDC, FC, FERV S Hedging cost	17	12.62	368.79	16.24	2,299.71	355.92	106.71	39.53	283.69	3,483.22
_		Ц		-	10	4		m	80	4	0
-	Taxes & duties & IEDC	16	4.35	135.51	6.35	961.24	94.43	29.73	14.88	97.44	1,343.93
	Frim or with Expenditure escelation in excludind taxes a Duties	15	250.45	3,918.66	747.90	3,167.16	174.23	1,187.52	646.53	5,565.23	15,657.68
	Frim or with escalation in prices	4	MAIA	With Escalation	With	With Escalation	With Escalation	With Escalation	With	FIRM	
	Amended Value INR	INR - 13						379,098,515	183,378,641	162,193,302	724,670,458
_	Amende	US \$ - 12	:		,			-			
	Awarded value INR	INR - 11						378, 359,455	183,295,591	162,393,046	724,248,092
	Awarded	US \$ · 10	-								
	Duration / completion date	6		22.09.2013	22.09.2013	04.03.2013	07.11.2012	25.11.2013	25.11.2013		
	Whether awarded through Limited / single/ Deposit work	8		800	DCB	ICB	108	8	ICB		
	No of bids received	7		=	11	4	9	17	- 17		
	Start date of work	9		24.03.2012	24.03.2012	04.11.2010	07.12.2010	26.12.2011	26.12.2011		
	Date of award	2		24.03.2012	24.03.2012		07.12.2010	26.12.2011	26.12.2011		
	LOA NO / Date	4		CC-CS/125/-WR1/TW- 982/3/G6/CA-1/4241	CC-CS/125/-WR1/TW- 982/3/G6/CA-II/4242	C-34113-L175-1/G6/CA/ 04.11.2010 3486	C-34113-L179-1/G6/CA- 1/3524 & 1525		_		
	Package / Scope of works	2	Crop & Tree Compensation	400kV D/C Auranagbad (PG) - Aurangabad (MSETCL) - Supply	_	4 Conductor Pkg E2	Insulator Pkg F1	400/220kV Aurangabad (PG) (New) CC-CS/125-WR1/SS-827/1/ SS - Supply	400/220kV Aurangabad (PG) (New) (CC-CS/125-WR1/SS-827/1/ SS - Erection	Site Awarded Packages	
	ਲ	Н	0	4 4	ه 4 ج	4	ro E	δ 4 N	4 0	80	-

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PART-III Form 5D

DETAILS OF ELEMENTWISE COST

Name of theTransmission Licensee : POWER GRID CORPORATION OF INDIA LTD.
Name of Region: WESTERN
Name of the Project : Transmission System Associated with
Transmission lines

Transmission System Associated with MUNDRA TS

S.ÑO.	Name of line	Apportioned approved Cost (Rs. Lacs)	Completed Cost (Rs. Lacs)	Covere	d in the present petition
				yes/no	if no, petition
1	400kV Aurangabad-Aurangabad D/C	15217.39	34982.18	YES	
			- B		

Substations

S.NO.	Name of Substation	Apportioned approved Cost (Rs. Lacs)	Completed Cost (Rs. Lacs)	Covere	d in the present petition
				yes/no	if no, petition
					no.
1	ICT 1 at Aurangabad s/s	3521.82	2395.26	yes	
2	ICT 2 at Aurangabad s/s	2321.27	1542.43	yes	
_	Total Bay cost	5843.09	3937.69		
-					
	Total Project cost	21060.48	38919.87		

Petitioner Petitioner

Financial package upto COD

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both-ends. Ant. :DOCO :01-JAN-2014

Project Cost as on COD/31.03.2009:

20535.68 (Rs. in Lakhs)

Date of Commercial Operation of the Transmission element: (and.)

01-JAN-2014

(Rs in Lacs)

Transmission Lines					•
	Financial apportion	Package as ed/ Approved	Financial COD	Package as on	As Admitted on COD
	Currency	y and Amount	Currenc	cy and Amount	Currency and Amount
Loans					
Loans - Domestic	INR	10652.17	INR	0.00	
Loans - Foreign			INR	14374.98	
Total Loans		10652.17		14374.98	
Equity					
Foreign					
Domestic	INR	4565.22	INR	6160.70	
Notional				0.00	
Total Equity		4565.22		6160.70	
Debt Equity Ratio		70.00:30.00		70.00:30.00	
Total Cost		15217.39		20535.68	
	Debt	Equity	Total		
Add Cap For 2013-2014			3320.79		
Add Cap For 2013-2014	Actual	Normative			
Debt		2324.55			
Equity		996.24			
Total		3320.79			
Total Capital Cost with AD	DCAP upto 01.6	04.20 09	23856.47		

Petitioner

Statement of Additional Capitalisation after COD

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

COD:

Name of Region: Name of the Project:

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

01-JAN-2014

Sl.No.							(Rs in Lacs)
	Year	Work/Equipment proposed to b upto cut off date/ beyond	be added after COD d cut off date	Amount capitalised and proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
1	2	3		4	32	9	. 7
1. 201	2013-2014	BUILDING	-	354.51	354.51 Balance & Retention Payments	(1)6.	
		TR LINE		2187.39	2187.39 Balance & Retention Payments	(36;	
		SUB STATION		712.45	712.45 Balance & Retention Payments	(ı) E'.	
		PLCC		66.44	66.44 Balance & Retention Payments	(1) (1)	
Total	a.			3320.79			
2. 201 ⁴	2014-2015	BUILDING		1071.97	1071.97 Balance & Retention Payments	(1)6	
		TR LINE		00.0006	9000.00 Balance & Retention Payments	9(1)	
		SUB STATION		1038.85	1038.85 Balance & Retention Payments	(1)6	
		PLCC		14.87	14.87 Balance & Retention Payments	90)	
Total	al			11125.69			

Petitioner

Statement of Capital Cost

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

WESTERN REGION

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shiffing of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

Statement of Capital Cost

(To be given for relevant dates and year wise)

						(Rs. in Crores)
		01-A.PR-2009- 31-1Mar-2010	01-APR-2009- 01-APR-2010- 01-APR-2011- 01-APR-2012- 31-Mar-2013	01-APR-2011- 31-Mar-2012	01-APR-2012- 31-Mar-2013	_
A	a) Opening Gross Block Amount as per books					205.36
	b) Amount of capital liabilities in A(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above					22.34
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a					8.12
B	a) Addition in Gross Block Amount during the period				•	33.21
	b) Amount of capital liabilities in B(a) above					
J	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above					
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a				•	
ت ن	a) Closing Gross Block Amount as per books					238.57
	b) Amount of capital liabilities in C(a) above			2		
	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above				•	22.34
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a					8.12

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Financing of Additional Capitalisation

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of the Project: Name of Region:

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at hoth ends. Ant. :DOCO :01-JAN-2014

								3		(Rs in Lacs)
			rrojected/Actual					Admitted		
From COD to31- Mar-2014		Year2	Year3	Year4	Year5& So on	Year1	Year2	Year3	Year4	Year5 & so on
2	- 1	3	4	s	9	7	8	. 6	10	11
3320.79										
		-	•							
2324.55										
996.24	1									
	- 1									
3320.79										
				L.						

Calculation of Depreciation Rate

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

SI.No.	Name of the Assets	Gross Block as on 31.03.2013 or as on COD, whichever is later	Addcap during the year	Gross Block as on 31.03.2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	1	2	3	4	5	6=Col.4 X Col.5
2013-2	2014					
1	31.03.2013 or as on COD, whichever is later 31.03.2014 or as on COD, whichever is later 31.03.2014 or as on COD, whichever is later Scheen		0.00%	0.00		
2	BUILDING	907.29	354.51	1261.80	3.34%	9.06
3	TR LINE	12513.56	2187.39	14700.95	5.28%	179.62
4	SUB STATION	1422.55	712.45	2135.00	5.28%	23.48
5	PLCC	70.77	66.44	137.21	6.33%	1.65
6	LEASEHOLD LAND	0.00	0.00	0.00	3.34%	0.00
	Total	20535.68	3320.79	23856.47		213.80
		Weighted Average	Rate of Depreciation	ı (%)		0.96
		Ela	psed Life		·	0

Statement of Depreciation

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Transmission Element:

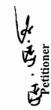
Name of Region: Name of the Project:

WESTERN REGION

MUNDRA UMPP

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

				,	,		'							(Rs in Lacs)
Financial Year	Upto 2000- 2001	2001-2002	2002-2003	2003-2004	2004-2005	2005-2006	2006-2007	2007-2008	2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	S	9	7	8	6	10	11	12	13	14	15
Depreciation on Capital Cost														192.65
Depreciation on Additional														
Amount of Additional Capitalisation														3,320.79
Depreciation Amount														21.14
Details of FERV														
Amount of FERV on which depreciation charged													·	
Depreciation Amount														
Depreciation Recovered during the year														213.80
Advance against Depreciation recovered during the year														
Depreciation and Advance against Depreciation recovered during the year														213.80
Cumulative Depreciation And Advance against Depreciation recovered upto the year												Í		213.80



Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission

POWERGRID CORPORATION OF INDIA LTD.

Licensee:

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends, Ant. :DOCO :01-JAN-2014

						(Rs in Lacs)
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
IBRD V	_					
Gross Loan Opening						14374.98
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening		·				14374.98
Add: Drawal(s) during the year						
Less: Repayments(s) of Loans during the year						
Net Loan Closing						14374.98
Average Net Loan						14374.98
Rate of Interest on Loan		0%	0%	0%	0%	1.76%
Interest on Loan						253.00
Total						
Gross Loan Opening						14374.98
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						14374.98
Add: Drawal(s) during the year						
Less: Repayments(s) of Loans during the year						
Net Loan Closing						14374.98
Average Net Loan						14374.98
Interest on Loan						253.00
Weighted Average Rate of Interest on Loans	<u> </u>					1.7600%

Z. 4. 47) . Petitioner

Calculation of Interest on Normative Loan

Name of the Transmission

Interest on Normative loan

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

- A

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO :01-JAN-2014

(Rs in Lacs) 2011-2012 2012-2013 2013-2014 Existing 2009-2010 2010-2011 **Particulars** 2008-2009 5 7 2 3 4 6 14,374.98 Gross Normative Loan - Opening Cumulative repayment of Normative Loan upto previous year 14,374.98 Net Normative loan - Opening 2,324.55 Increase/Decrease due to ACE during the Year 213.80 Repayments of Normative Loan during the year 16,485.74 Net Normative loan - Closing 15,430.36 Average Normative Loan 1.7600% Weighted average Rate of Interest on actual Loans 67.89

Petitioner

Loans in Foreign Currency

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends, Ant. :DOCO:01-JAN-2014

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
IBRD V (USD in LACs) EXCHANGE RATE: 59.86	j					
Gross Loan Opening						240.14
Cumulative Repayments of Loans upto Previous Year						
Net Loans.Opening						240.14
Add: Drawal(s) during the year						
Less: Repay hents(s) of Loans during the year						
Net Loan Closing						240.14
Average Net Loan						240.14
Rate of Interest on Loan						1.76%
Interest on Loan						4.23

Petitioner



INTERNATIONAL BANK FOR RECONSTRUCTION AND DEVELOPMENT STATEMENT OF ACCOUNT

As of 31-MAR-2013 Loan No. 77870 Country India Product FSL

Borrower of Record
Guaranter

POWER GRID CORPORATION OF INDIA LIMITED
CONTROLLER OF AID ACCOUNTS & AUDIT

Commitment Rate

0.000000

Current Interest Rate 0.550000 Maturity Dates 15-Jan-2015 , 15-Jan-2039 Peyment Dates 15-Jan , 15-Jul

Currency of Commitment Original Principal Cancellations

Disbursed Recalled/Prepaid Unwithdrawn Balance

USD 1,000,000,000.00

0.00 310,853,100.34

0.00 589,145,899.66

		Currency	Amount	Current USD Eq
Principal	- 4			
Outstanding		USD	310,853,100.34	310,853,100.34
			310,853,100.34	310,853,100.34
Interest				
Accrued		USD	335,862.69	335,962.59
Deferred		USD	18,674.93	18,574.53
			-	
			354,637.22	354.537.22

(%)

0.16

gutt. Tede

1.20

1.76

E. 471 . 470

IBRD-V-

IN WORLD BANK
ERNATIONAL BANK FOR RECONSTRUCTION AND DEVELOPMENT
ERNATIONAL DEVELOPMENT ASSOCIATION

New Delhi Office 70 Lodi Estate New Delhi - 110 003 Telephone: 24617241/24619491 Cable Address: INTBAFRAD Mailing Address: P.O Box 416 Facsimile: 24619393

October 13, 2009

Mr. S. K. Chaturvedi
Chairman and Managing Director
Power Grid Corporation of India Limited
B-9, Qutab Institutional Area
Katwaria Sarai
New Delhi - 110016

INDIA:

Loan No.7787-IN

Fifth Power System Development Project

Dear Mr. Chaturvedi:

Enclosed are the following documents regarding above-mentioned Project, which are delivered to you as the authorized representative of Power Grid Corporation of India Limited:

- One signed original and one conformed copy of the Loan Agreement between Power Grid Cooperation of India Limited and the International Bank for Reconstruction and Development (the Bank).
- 2. One conformed copy of the Guarantee Agreement between India and the Bank.
- One signed original of the Performance Monitoring Indicators Letter.
- One signed original of the Representations Letter.
- 5. One signed original of the Disbursement Letter.
- One copy of the "International Bank for Reconstruction and Development General Conditions for Loans", dated July 1, 2005 (as amended through February 12, 2008).
- One copy of the "Guidelines on Preventing and Combating Fraud and Correption in Projects Financed by IBRD Loans and IDA Credits and Grants", dated October 15, 2006.
- One copy of the "Guidelines: Procurement under IBRD Loans and IDA Credits" published by the Bank in May 2004, and revised in October 2006.

C. U. J.

Pursuant to Section 5.01 of the Loan Agreement, Garcary 11 2010 is the terminal date for effectiveness of the Loan Agreement.

Please confirm, on behalf of Power Grid Corporation of India Limited receipt of the documents listed above by signing the enclosed copy of this letter.

Sincerely.

Gennady Pijch Senior Counsel Legal Vice Presidency

Enclosures

SCHEDULE 3

Amortization Schedule

The following table sets forth the Principal Payment Dates of the Loan and the percentage of the total principal amount of the Loan payable on each Principal Payment Date ("Installment Share"). If the proceeds of the Loan have been fully withdrawn as of the first Principal Payment Date, the principal amount of the Loan repayable by the Borrower on each Principal Payment Date shall be determined by the Bank by multiplying: (a) Withdrawn Loan Balance as of the first Principal Payment Date, by (b) the Installment Share for each Principal Payment Date, such repayable amount to be adjusted, as necessary, to deduct any amounts referred to in paragraph 4 of this Schedule, to which a Currency Conversion applies.

Principal Payment Date	Installment Share
	- (Expressed as a Percentage)
January 15, 2015	1.81%
July 15, 2015	1.82%
January 15, 2016	1.83%
July 15, 2016	1.84%
January 15, 2017	1.85%
July 15, 2017	1.86%
January 15, 2018	1.87%
July 15, 2018	1.87%
January 15, 2019	1.88%
July 15, 2019	1.89%
January 15, 2020	1.90%
July 15, 2020	1.91%
January 15, 2021	1.92%
July 15, 2021	1.93%
January 15, 2022	1.94%
July 15, 2022	1.95%
January 15, 2023	1.96%
July 15, 2023	1.97%
January 15, 2024	1.98%
July 15, 2024	1.99%
January 15, 2025	2.00%
July 15, 2025	2.01%
January 15, 2026	2.02%
July 15, 2026	2.03%
January 15, 2027	2.04%
July 15, 2027	2.05%
January 15, 2028	2.06%
	2.07%
July 15, 2028	2//01/19

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January 15, 2029	2.08%
July 15, 2029	2.09%
January 15, 2030	2.10%
July 15, 2030 -	2.11%
January 15, 2031	2.12%
July 15, 2031	2.13%
January 15, 2032	2.14%
July 15, 2032	2.16%
January 15, 2033	2.17%
July 15, 2033	2.18%
January 15, 2034	2.19%
July 15, 2034	2.20%
January 15, 2035	2.21%
July 15, 2035	2.22%
January 15, 2036	2.23%
July 15, 2036	2.24%
January 15, 2037	2.25%
July 15, 2037	2.27%
January 15, 2038	2.28%
July 15; 2038	.: 2.29%
January 15, 2039	2.09%

- 2. If the proceeds of the Loan have not been fully withdrawn as of the first Principal Payment Date, the principal amount of the Loan repayable by the Borrower on each Principal Payment Date shall be determined as follows:
 - (a) To the extent that any proceeds of the Loan have been withdrawn as of the first Principal Payment Date, the Borrower shall repay the Withdrawn Loan Balance as of such date in accordance with paragraph I of this Schedule.
 - (b) Any amount withdrawn after the first Principal Payment Date shall be repaid on each Principal Payment Date falling after the date of such withdrawal in amounts determined by the Bank by multiplying the amount of each such withdrawal by a fraction, the numerator of which is the original Installment Share specified in the table in paragraph I of this Schedule for said Principal Payment Date ("Original Installment Share") and the denominator of which is the sum of all remaining Original Installment Shares for Principal Payment Dates falling on or after such date, such amounts repayable to be adjusted, as necessary, to deduct any amounts referred to in paragraph 4 of this Schedule, to which a Currency Conversion applies.



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(Rs in Lacs)

Calculation of Interest on Working Capital

Name of the Transmission

Licensee:

SI.N

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission **Element:**

Particulars

Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends, Ant. :DOCO :01-JAN-2014

Existing 2009-2010 2010-2011 2011-2012 2008-2009

2013-2014	
8	
30.31	
54.55	
	30.31

1	<u></u>	3	4	3	U	/	0
1	O and M Expenses						30.31
2	Maintenance Spares						54.55
3	Recievables		•			٠ ,	454.27
4	Total Working Capital						539.13
5	Rate of Interest						13.20
6	Interest on Working Capital						17.79

Petitioner

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region: Name of the Project: WESTERN REGION

Name of the Transmission

Element:

MUNDRA UMPP Aurangabad (MSETCL) - Aurangabad (PG) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola - Aurangabad Line to Aurangabad (PG) alongwith associated bays at both ends. Ant. :DOCO:01-JAN-2014.

(Rs in Lace

(Rs in Lacs)

		`	Draw Down So	hedule for C	alculation of	IDC & Finan	cing Charges			
Sl.No	Drawn Down		Quarter 1			Quarter 2		Q	uarter n(CO	D)
SI.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
1.	Loans						•			-
1.1	Foreign Loans									
1.2	Indian Loans									
1.2.1	IBRD V									
	Draw Down Amount	, ,								14374.98
	IDC									
	Financing Charges									
	Total Indian Loans									
	Draw Down Amount									14374.98
	IDC									0.00
	Financing Charges					,			_	0.00
	Total of Loans Drawn									
	Draw Down Amount	,,,								14374.98
	IDC			,					ļ	2234.13
	Financing Charges				. ,					0.00
2	Equity									
2.1	Foreign Equity Drawn									.,
2.2	Indian Equity Drawn			,						0
	Total Equity Deployed									0.00

The project has been funded through domestic loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.



Summary Sheet

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Project: Name of Region:

WESTERN REGION MUNDRA UMPP

400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014 Name of the Transmission Element:

								(Rs in Lacs)
Sl.No.	Particulars	Form No.	Existing 2008- 2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014(Pro Rata)
1	2	3	4	5	9	7	8	6
1	Depreciation	FORM-12	0.00					22.38
2	Interest on Loan	FORM-13A	0.00					5.35
3	Return on Equity	FORM-01A	0.00			-,	-	22.96
4	Interest On Working Capital	FORM-13B	0.00					3.88
5	O & M Expenses		0.00					50.73
9	Total		0.00					105.30

Petitioner Petitioner

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:	Cal POWERGRID CORP WESTERN REGION MUNDRA UMPP 400/220 kV ICT-1 alor	Calculation Of Return On Equity CORPORATION OF INDIA LTD. GION PP -1 alongwith associated bays at Aura	cturn On Equity F INDIA LTD. ted bays at Aurang	abad (PG) New S	Calculation Of Return On Equity POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION MUNDRA UMPP 400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014	-JAN-2014	Form 1A
-							(Rs in Lacs)
Particulars		Existing 2008- 2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1		2	3	4	S	9	7
Equity as DOCO							443.51
Notional Equity for Add Cap							163.84
Total Equity							607.36
Return on Equity @ 17.481%							22.96

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400/220 kV ICT-1 alongwith associated bays at Aurangahad (PG) New S/S. Ant.: DOCO:01-JAN-2014 POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION MUNDRA UMPP Name of the Transmission Licensee: Name of the Transmission Element: Name of the Project: Name of Region:

Transmission Lines

SI.No.	Name of Line	ine	Type of Line AC/HVDC		S/C or D/C	No. of Sub- Conductors	Voltage level kV	level	Line Length (Km.)	Date of Commercial operation	Covered in the present petition	the present ion
											Yes/No	If No, petition No.
Subst	Substations											
SI.No.	Name of Sub-Station	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Voltage level kV	No. of Reactor	No. of Transformers / Reactors/ SVC etc (with Capacity)	. f	Ž	No. of Bays	s	Date of Commercial operation (Odiciputa	Covered in the present petition	the present
						765 KV	400 KV		220 KV 132 KV & below	> 3	Yes/No	If No, petition No.
-	Aurangabad (PG) New	Conventional 400/220 kV	400/220 kV									
	1x315 MVA ICT - 1 Bay		400				1			01-JAN-2014	Yes	
	1x315 MVA ICT - 1 Bay		220						1	01-JAN-2014	Yes	
	Line Bay # 1		220						-	01-JAN-2014	Yes	
	Line Bay # 2	-	220						1	01-JAN-2014	Yes	
		Total					-		3			

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Normative Parameters considered For tariff calculations

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of Region:	WESTERN RE	REGION					
Name of the Project:	MUNDRA UMPP	PP					
Name of the Transmission Element:	400/220 kV IC	400/220 kV ICF-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014	ted bays at Auranga	abad (PG) New S.	/S. Ant. :DOCO :	01-JAN-2014	
		Year Ending March	ng March				
Particulars	Unit	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	3	. 6	7	80
Base Rate of Return on Equity	%						17.481
Tax Rate	%		•				11.33
Target Availability	%						08.00
Normative O&M per Km.	Rs. lacs			Given Below	Selow		
Normative O&M per bay	Rs. lacs			Given Below	Selow		
Spares for WC as % of O&M	%						15.00
Recievables in Months for WC	months						2.00
Prime lending Rate of SBI as on 01-APR-2009	%						13.20
	Norms	Norms for O&M expenditure for Transmission System	e for Transmission	System			
		2009-10	2010-11	2011-12	-12	2012-13	2013-14
Norms for sub-station (Rs Lakh per bay)							
765 KV		73.36	77.56	81.99	66	89.98	91.64
400 KV		52.40	55.40	58.57	57	61.92	65.46
220 KV		36.68	38.78	41.00	00	43.34	45.82
132 KV and below		26.20	27.70	29.28	. 87	30.96	32.73
Norms for AC and HVDC Lines (Rs Lakhs per km)							
Single Circuit (Bundled conductor with four or more sub-conductors)		0.537	0.568	0.600	00	0.635	0.671
Single Circuit (Twin & Triple Conductor)		0.358	0.378	0.400	00	0.423	0.447
Single Circuit (Single Conductor)		0.179	0.189	0.200	00	0.212	0.224
Double Circuit (Bundled conductor with four or more sub-conductors)		0.940	0.994	1.051	51	1.111	1.174
Double Circuit (Twin & Triple Conductor)		0.627	0.663	0.701)1	0.741	0.783
Double Circuit (Single Conductor)		0.269	0.284	0.301)1	0.318	0.336
Norm for HVDC Stations							
HVDC Back-to-back stations (Rs lakh per 500 MW)		443.00	468.00	495.00	00	523.00	553.00
Rihand-Dadri HVDC bipole scheme (Rs Lakh)		1450.00	1533.00	1621.00	00.	1713.00	1811.00
Talcher-Kolar HVDC bipole scheme (Rs Lakh)		1699.00	1796.00	1899.00	00:	2008.00	2122.00

PART-III FORM-5A

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Transmission Licensee:

POWER GRID CORPORATION OF INDIA

Name of Region:

WESTERN REGION

Name of the Project:

ATS for MUNDRA - Regional System for WR under Transmission System Associated with MUNDRA UMPP

Name of Element:

400/220kV 315MVA ICT-I at Aurangabad

Capital Cost Estimates

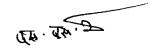
Board of Director/ Agency approving the Capital cost estimates:	Board of Directors 213 meet	ing
Date of approval of the Capital cost estimates:	17-Sep-08	
_	Present Day Cost	Completed Cost
Price level of approved estimates	As of End of 1st Qtr. Of the year 2008	As on Scheduled COD of the System
Foreign Exchange rate considered for the Capital cost estimates		
Capital Cost excluding IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost excluding IDC & FC (Rs. Cr)	32.13	37.91
IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total IDC & FC (Rs.Cr.)	3.09	3.65
Rate of taxes & duties considered		
Capital cost Including IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)	-	
Total Capital cost Including IDC & FC (Rs. Cr)	35.22	41.56
Schedule of Commissioning	,	
(Scheduled DOCO elementwise)		
COD of Unit-1/Block-1 COD of Unit-1/Block-2 COD of Unit-1/Block-3 COD of Unit-1/Block-4	17-Sep-12	
Neto		

- 1. Copy of approval letter should be enclosed.
- 2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.3. Details of IDC & Financing Charges are to be furnished as per FORM-16.

(Feb. 474). S

Element wise Break-up of Project Cost for Transmission System Name of theTransmission Licensee: Power Grid Corporation of India Ltd Name of Region: Western Region -I Name of the Project: Mundra UMPP

SI.No.	Break Down	As per Original	As on COD	Liabilities / Provision	Variation	Reasons for Variation
1	2	3	4	5	6=3-4-5	7
A	TRANSMISSION LINE					
1.0	Preliminary works		i			
1.1	Design & Engineering					
1.2	Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, compensation etc.	0.00	0.00	0.00	0.00	
1.3	Total Preliminary works	0.00	0.00	0.00	0.00	
2.0	Transmission Lines material	0.00	0.00	0.00		
2.1	Towers Steel	0.00		0.00	0.00	
2.2	Conductor Earth Wire	0.00		0.00	0.00	
2.3	Insulators	0.00		0.00	0.00	
2.5	Hardware Fittings	0.00		0.00	0.00	
2.6	Conductor & Earthwire accessories	0.00		0:00	0.00	
2.7 · 2.8	Spares Erection, Stringing & Civil works including	0.00		0.00	0.00	
2.9	foundation Total Transmission Lines material	0.00	0.00	0.00	0.00	
3:00	Taxes and Duties					
3.1	Custom Duty	0.00	0.00	0.00	0.00	
3.2	Other Taxes & Duties	0.00	0.00	0,00	0.00	
v. a						
	Total Taxes & Duties	0.00	0.00	0.00	0.00	
	Total -Transmission lines	0.00	0.00	0.00	0.00	
2 ::						
В.	SUBSTATIONS					
4.0	Preliminary works & land					
4.1	Design & Engineering	0.00	0.00	0.00	• 0.00	
4.2	Land	0.00	0,00	0.00	0.00	
4.3	Site preparation	0.00	0.00	0.00	0,00	
	Total Preliminary works & land	0.00	0.00	0.00	0.00	
5.0	Civii Works					
5.1	Control Room & Office Building including HVAC	0.00	0.00	0.00	0.00	
5.2 5.3	Township & Colony Roads and Drainage	0.00	0.00	0.00	0.00	
	Foundation for structures	71.70	122.50	97.16	-147.96	
5.5	Misc. civil works	0.00	0.00	0.00	0.00	
	Total Civil Works	71.70	122.50	97.16	-147.96	
60	Substation Equipments					
6.0	Substation Equipments					Variation is due to decrease in the awarded cost as
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)	558.62	201.18	148.45	208.99	compared to FR.
6.2	Transformers	1743.85	709.69	396 99	637.17	Variation is due to decrease in the awarded cost a
6.3	Compensating Equipment(Reactor, SVCs etc)	0.00	0.00	0.00	0.00	compared to FR.
						Variation is due to decrease in the awarded cost as
6.4	Control , Relay & Protection Panel	238.76	83.64	61.72	93.40	compared to FR.
6.5	PLCC	48.50	2.00	8.25	38.25	Variation is due to decrease in the awarded cost as compared to FR.
6.6	HVDC package	0.00	0.00	0.00	0.00	COMBANEO (O FR.
			107,22	79.12	-118.34	Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#
6.7				10.12	-110,54	
6.7	Bus Bars/ conductors/Insulators	68.00	107,22			as ICT#1 is planned to be charged before ICT#2.
6.7	outdoor lighting	68.00	0.00	0.00	0.00	as ICT#1 is planned to be charged before ICT#2.
6.8 6.9	outdoor lighting Emergency DG set	0.00	0.00	0.00	0.00	
6.3 6.9	outdoor lighting	0.00	0.00			
6.3 6.9	outdoor lighting Emergency DG set	0.00	0.00	0.00	0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 is ICT#1 is
6.8 6.9 6.10 6.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard	0.00 0.00 0.00 156.68	0.00 0.00 0.00 141.25	0.00 0.00 104.23	0.00 0.00 -88.79	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is olanned to be charged before ICT#2.
6.8 6.9 6.10 6.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System	0.00 0.00 0.00 156.68	0.00 0.00 0.00 141.25 28.43	0.00 0.00 104.23 20.98	0.00 0.00 -88.79 54.34	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is olanned to be charged before ICT#2.
6.3 6.9 6.10 6.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments	0.00 0.00 0.00 156.68 103.74 2918.15	0.00 0.00 0.00 141.25	0.00 0.00 104.23	0.00 0.00 -88.79 54.34 825.02	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is stanned to be charede before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxillary System Total Substation Equipments Spares (Incl.in eqpt. cost)	0.00 0.00 0.00 156.68 103.74 2918.15	0.00 0.00 0.00 141.25 28.43 1273.41	0.00 0.00 104.23 20.98 819.72	0.00 0.00 -88.79 54.34 825.02 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.1 6.12 7.0	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles	0.00 0.00 0.00 156.68 103.74 2918.15 -0.00 0.00	0.00 0.00 0.00 141.25 28.43 1273.41	0.00 0.00 104.23 20.98 819.72	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of Increase in awarded (the state) and the sic T#1 is olanned to be charged before ICT#2. Variation is due to decrease in the awarded cost at compared to FR.
6.3 6.9 6.10 6.12 7.0 8.0 8.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt. cost) Taxes and Duties Custom Duty	0.00 0.00 0.00 156.68 103.74 2918.15 0.00 0.00	0.00 0.00 0.00 141.25 28.43 1273.41	0.00 0.00 104.23 20.98 819.72 0.00	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is olanned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.8 6.9 6.10 6.12 7.0 8.0 8.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt. cost) Taxes and Duties Custom Duty Other Taxes & Duties.	0.00 0.00 0.00 156.68 103.74 2918.15 -0.00 0.00	0.00 0.00 0.00 141.25 28.43 1273.41	0.00 0.00 104.23 20.98 819.72	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12 7.0 8.0 8.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt. cost) Taxes and Duties Custom Duty	0.00 0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00	0.00 0.00 0.00 141.25 28.43 1273.41 0.00 0.00	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12 7.0 8.0 8.1 8.2 8.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Duties Custom Duty Other Taxes & Duties Total Taxes & Duties	0.00 0.00 0.00 156.68 103.74 2918.15 -0.00 0.00 0.00 0.00	0.00 0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12 7.0 8.0 8.1 8.2 8.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Duties Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Total (Sub-station) Construction and pre-commissioning expenses	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00	0.00 0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 1395.91	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12 7.0 8.0 8.1 8.2 8.3 9.0	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt. cost) Taxes and Duties Custom Duty Other Taxes & Duties. Total Taxes & Duties Total (Sub-station) Construction and pre-commissioning expenses Extra Structure Site summer.	0.00 0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 1395.91	0.00 0.00 104.23 20.98 819.72 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.1 6.12 7.0 8.0 8.1 8.2 8.3 9.0 9.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties, Total Taxes & Duties Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 1395.91	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12 7.0 8.0 8.1 8.2 8.3 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt. cost) Taxes and Duties Custom Duty Other Taxes & Duties Total Taxes & Duties* Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning	0.00 0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 1395.91	0.00 0.00 104.23 20.98 819.72 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.11 6.12 7.0- 8.0 8.1 8.2 8.3 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties. Total Taxes & Duties. Total Taxes & Duties Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 1395.91	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 -0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost at compared to FR.
6.3 6.9 6.10 6.11 7.0 7.0 8.0 8.1 8.2 8.3 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost at compared to FR.
6.3 6.9 6.10 6.1 7.0 8.0 8.1 8.2 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Total Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overtheads Establishment Audit & Accounts	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 1395.91 0.00 0.00 0.00	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 6.77.06 -0.00 0.00 0.00 0.00 0.00 0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost at compared to FR.
6.3 6.9 6.10 6.1 7.0 8.0 8.1 8.2 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Duties Custom Duty Other Taxes & Duties Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment Audit & Accounts Contingency	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.1 7.0 8.0 8.1 8.2 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Dutly Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment Audit & Accounts Contingency Total Overheads	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 1395.91 0.00 0.00 0.00	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 6.77.06 -0.00 0.00 0.00 0.00 0.00 0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.1 7.0 8.0 8.1 8.2 9.0 9.1 9.2 9.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Tous Struction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overtheads Establishment Audit & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV &	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 2989.85	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 916.89	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.11 7.0 8.0 8.1 8.2 8.3 9.0 9.1 9.2 9.3 110.0 110.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt. cost) Taxes and Duties Custom Duty Other Taxes & Duties. Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment Audit & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV & Hedding cost	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06 0.00 0.00 0.00 0.0	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.1 6.12 7.0 7.0 8.0 8.1 8.2 8.3 9.0 9.1 9.2 9.3 10.0 10.1 10.2 10.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment Audit & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV & Hedgling cost Total Cost (Plant & Equipment)	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 -88.79 -54.34 -825.02 -0.00 -0.	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.8 6.9 6.10 6.1 7.0 8.0 8.1 8.2 8.3 9.0 9.1 10.1 10.2 10.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Duties Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Tous station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction insurance Total Construction and pre commissioning expenses Overheads Establishment Audif & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV & Hedqing cost Total Cost (Plant & Equipment) Interest During Construction (IDC)	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06 0.00 0.00 0.00 0.0	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.11 7.0 8.0 8.1 8.2 9.2 9.3 9.1 9.2 9.3 10.0 10.1 10.2 110.2 12.0 12.1 12.1	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment Audit & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV & Hedgling cost Total Cost (Plant & Equipment)	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 1395.91 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 677.06 -0.00 0.00 0.00 0.00 0.00 0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.8 6.9 6.10 6.11 6.12 7.0- 8.0 8.1 8.2 8.3 8.3 9.0 9.1 9.2 9.3 110.0 110.0 110.0 110.0 110.0 110.0 110.0 110.0	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxiliary System Total Substation Equipments Spares (incl.in eqpt, cost) Taxes and Duties Custom Duty Other Taxes & Duties. Total (Sub-station) Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Costruction and pre commissioning expenses Overheads Establishment Audit & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV & Hedding cost Total Cost (Plant & Equipment) Interest During Construction (IDC) Financing Charges (FC)	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 -88.79 54.34 825.02 -0.00 0.00 0.00 0.00 0.00 0.00 0.00	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.
6.3 6.9 6.10 6.12 7.0- 8.0 8.1 8.2 8.3 8.3 9.0 9.1 10.1 10.1 10.2 10.3 11.0 12.0 12.1 12.2 12.3 12.3	outdoor lighting Emergency DG set Grounding System Structure for Switch yard Auxillary System Total Substation Equipments Spares (Incl.in eqpt, cost) Taxes and Dutles Custom Duty Other Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Taxes & Duties Total Construction and pre-commissioning expenses Site supervision & site admn.etc. Tools and Plants construction Insurance Total Construction and pre commissioning expenses Overheads Establishment Audif & Accounts Contingency Total Overheads Project cost without IDC, FC, FERV & Hedging cost Total Cost (Plant & Equipment) Interest During Construction (IDC) Financing Charges (FC) Forelgn Exchange Rate Variation (FERV)	0.00 0.00 156.68 103.74 2918.15 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 141.25 28.43 1273.41 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 0.00 104.23 20.98 819.72 0.00 0.00 0.00 0.00 0.00 0.00 0.00 0	0.00 -88.79 -54.34 -825.02 -0.00 -0.	There is no scope change and Variation is due to increase in awarded cost and consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be characed before ICT#2. Variation is due to decrease in the awarded cost a compared to FR.



Break-up of Construction / Supply / Service packages

Name of the Transmission Licensee:

Name of the Region: WR - I

Name of the project; MUNDRA UMPP

Name of the Transmission Element: 400/220kV ICT 1 alongwith associated bays at Aurangabad (PG) New SS

Anticipated DOCO: 01.01.2014

Sub-total	18	592.05	139.61	746.72	•	1,478.38	
IDC, FC, FERV & Hedging cost	17	41.00	7.03	35.28	•	83.32	
Taxes & duties & IEDC	16	12.20	2.65	24.07	,	38.91	
Frim or with Expenditure escalation in excludind taxes prices & Duties	15	538.85	129.93	687.37	,	1,356.14	
Frim or with escalation in prices	14	WITH	183,378,641 ESCALATION	WITH	6,758,754 ESCALATION		
Amended Value INR	INR - 13	379,098,515 ESCALATION	183,378,641	173,909,000 ESCALATION	6,758,754		
Amend	US \$ - 12						
Awarded value INR	INR - 11	378,359,455	183,295,591	173,909,000	6,758,754		
Awarded	US \$ - 10						
Duration / completion date	6	25.11.2013	25.11.2013	02.08.2013	02.08.2013		
No of bids received	7	17	17	9	9		
Start date of work	9	26.12.2011	26.12.2011	03.10.2011	03.10.2011		
Date of award	9	26.12.2011	26.12.2011	03.10.2011 03.10.2011	03.10.2011 03.10.2011	•	
LOA NO / Date	4	CC-CS/125-WR1/SS-827/ 1/ G6/ NOA-1/4044 dtd 26.12.11	CC-CS/125-WR1/SS-827/11/ G6/NOA-11/4045 dtd 26.12.11	CC-CS/125WR1/TR- 860/1/G6/CA-I/3891 dated 31.10.2011	CC-CS/125WR1/TR- 860/1/G6/CA-II/3892 dated 31.10.2011		
Package / Scope of works	2	400/220KV Aurangabad (PG) (New) CC.CS/125-WR1/SS-827/ 1/ SS - Supply	460/220kV Aurangabad (PG) (New) CC-CS/125-WR1/SS-827/ 1/ SS - Erection	ner Pkg A1 for Agbad	Auto-transformer Pkg A1 for Agbad R601/106/CA-III3892 dated 8601/106/CA-III3892 dated 31 10.2011		
SI	~	-	7	ന	4		

Financial package upto COD

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission

 $400/220\;kV\;ICT\text{-}1$ along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

Element:

Project Cost as on COD/31.03.2009:

1478.38 (Rs. in Lakhs)

01-JAN-2014

Date of Commercial Operation of the Transmission element: (aut.)

(Rs in Lacs)

Transmission Lines					(KS III Lat
	Financial apportion	Package as ed/ Approved	Financial COD	Package as on	As Admitted on COD
	Currency	and Amount	Currenc	y and Amount	Currency and Amount
Loans	,				
Loans - Domestic	INR	2465.27	INR	0.00	
Loans - Foreign			INR	1034.87	
Total Loans		2465.27	,	1034.87	
Equity					
Foreign			,		
Domestic	INR	1056.55	INR	443.51	
Notional				0.00	
Total Equity		1056.55		443.51	
Debt Equity Ratio		70.00:30.00		70.00:30.00	
Total Cost		3521.82		1478.38	
	Debt	Equity	Total		
Add Cap For 2013-2014			546.15		
Add Cap For 2013-2014	Actual	Normative			
Debt		382.30			
Equity		163.84			
Total		546.15			
Total Capital Cost with AD	DCAP upto 01.0	4.20	2024.53		



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Statement of Additional Capitalisation after COD

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

COD:

Name of Region: Name of the Project:

MUNDRA UMPP

400/220 kV ICT-1 alongwith associated bays at Aurangahad (PG) New S/S. Ant.: DOCO:01-JAN-2014

01-JAN-2014

						(Rs in Lacs)
Sl.No.	Year	Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date	Amount capitalised and proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
-	2	3	4	5	9	7
1.	2013-2014	BUILDING	47.16	47.16 Balance Retention & Payments	(1)5	
		SUB STATION	491.76	491.76 Balance Retention & Payments	(1)6	
		PLCC	7.23	7.23 Balance Retention & Payments	(1)6	
	Total		546.15			
2.	2014-2015	BUILDING	20.00	50.00 Balance Retention & Payments	9(1)	
		SUB STATION	319.72	319.72 Balance Retention & Payments	90)	
		PLCC,	1.01	1.01 Balance Retention & Payments	90)	
	Total		27 075			

A

Statement of Capital Cost

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

WESTERN REGION MUNDRA UMPP

400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant.: DOCO:01-JAN-2014

Statement of Capital Cost

(To be given for relevant dates and year wise)

							(Rs. in Crores)
			01-APR-2009- 31-Mar-2010	01-APR-2009- 01-APR-2010- 01-APR-2011- 01-APR-2012- 01-JAN-2014-31-Mar-2010 31-Mar-2011 31-Mar-2012 31-Mar-2014	01-APR-2011- 31-Mar-2012	31-APR-2011- 31-APR-2012- 31-Mar-2013	01-JAN-2014- 31-Mar-2014
\ \	A a) (a) Opening Gross Block Amount as per books			•		14.78
	(q)	b) Amount of capital liabilities in A(a) above					
	(c)	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above					0.61
	(p)	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a					0.21
B		a) Addition in Gross Block Amount during the period					5.46
	, (d	b) Amount of capital liabilities in B(a) above					
	(3)	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above					
	, (b	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a					
	C a) (a) Closing Gross Block Amount as per books					20.24
	, (d	b) Amount of capital liabilities in C(a) above					
	(5)	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above					0.61
	9	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a					0.21

A B

Financing of Additional Capitalisation

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

MUNDRA UMPP

400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014

)	·)	,			(Rs in Lacs)
			Projected/Actual						Admitted		
Financial Year (Starting from COD)	Financial Year From COD to 31- (Starting from COD)	Year2	Year3		Year4	Year5& So on	Year1	Year2	Year3	Year4	Year5 & so on
1	2	3	4		S	9	7	8	6	10	11
Amount	546.15									•	
capitalised in Work/Equipmen t											
Financing Details								•		•	
Loan-1											
Loan-2										•	
Loan-3 and so										•	
Total Loan	382.30										
Danita	162.64										
Internal	1000										
Othors											
Ciners				- -							
Total	546.15										

Settioner 2

Calculation of Depreciation Rate

Name of the Transmission

POWERGRID CORPORATION OF INDIA LTD.

Licensee:

Name of Region: WESTERN REGION

Name of the Project:

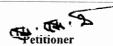
MUNDRA UMPP

Name of the Transmission Element:

 $400/220\ kV$ 1CT-1 along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

(Rs in Lacs)

					,	(RS III Lacs)
Sl.No.	Name of the Assets	Gross Block as on 31.03.2013 or as on COD, whichever is later	Addcap during the year	Gross Block as on 31.03:2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	1	2	3	4	5	6=Col.4 X Col.5
2013-2	2014			,		
I	FREEHOLD LAND	0.00	0.00	0.00	0.00%	0.00
2	BUILDING	131.83	47.16	178.99	3,34%	1.30
3	TR LINE	0.00	0.00	0.00	5.28%	0.00
4	SUB STATION	1344.35	491.76	• 1836.11	5.28%	20.99
5	PLCC	2.20	7.23	9.43	6.33%	0.09
6	LEASEHOLD LAND	0.00	0.00	0.00	3.34%	0.00
	Total	1478.38	546.15	2024.53		22.38
		Weighted Average	Rate of Depreciation	(%)		1.28
		Ela	psed Life			0



Statement of Depreciation

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

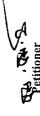
Name of the Transmission Element:

Name of Region: Name of the Project:

MUNDRA UMPP

400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014

Lacs)	2014	15	18.88		546.15	3.50				22.38		22.38	22.38
(Rs in Lacs)	2013-2014												
	2012-2013	14											
	2011-2012	13											,
	2009-2010 2010-2011 2011-2012	12											
	2009-2010	11											•
	2008-2009	10											
	2007-2008	6		-									
	2005-2006 2006-2007 2007-2008	8											
	2005-2006	7											
	2004-2005	9											
	2003-2004	જ											
-	2002-2003 2003-2004	4											
	Upto 2000- 2001-2002 2001	3											
	Upto 2000- 2001	2											
	Financial Year	-	Depreciation on Capital Cost	Depreciation on Additional Capitalisation	Amount of Additional Capitalisation	Depreciation Amount	Details of FERV	Amount of FERV on which depreciation charged	Depreciation Amount	Depreciation Recovered during the year	Advance against Depreciation recovered during the year	Depreciation and Advance against Depreciation recovered during the year	Cumulative Depreciation And Advance against Depreciation recovered upto the year



Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission

POWERGRID CORPORATION OF INDIA LTD.

Licensee:

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant.: DOCO:01-JAN-2014

Element: :DOCO :01	I-JAN-2014					(D- t- 1 - · ·)
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	(Rs in Lacs) 2013-2014
IBRD V						
Gross Loan Opening						1034.87
Cumulative Repayments of Loans upto Previous Year						,
Net Loans Opening						1034.87
Add: Drawal(s) during the year						•
Less: Repayments(s) of Loans during the year						
Net Loan Closing						1034.87
Average Net Loan						1034.87
Rate of Interest on Loan		0%	0%	0%	0%	1.76%
Interest on Loan						18.21
Total		·				
Gross Loan Opening		·				1034.87
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						1034.87
Add: Drawal(s) during the year		·				
Less: Repayments(s) of Loans during the year						
Net Loan Closing						1034.87
Average Net Loan						1034.87
Interest on Loan						18.21
Weighted Average Rate of Interest on Loans			,			1.7600%

Calculation of Interest on Normative Loan

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP $400/220\ kV$ ICT-1 along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

Name of the Transmission Element:

						(Rs in Lacs).
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
Gross Normative Loan - Opening		, , , , , ,				1,034.87
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						1,034.87
Increase/Decrease due to ACE during the Year		,				382.30
Repayments of Normative Loan during the year		,,,,	, i			22.38
Net Normative loan - Closing						1,394.79
Average Normative Loan					, , , , , , ,	1,214.83
Weighted average Rate of Interest on actual Loans						1.7600%
Interest on Normative loan						5.35

Loans in Foreign Currency

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION **MUNDRA UMPP**

Name of the Project: Name of the Transmission Element:

400/220 kV ICT-1 alongwith associated bays at Aurangabad (PG) New S/S. Ant.: DOCO: 01-JAN-2014

Element: :DOCO:01	I-JAN-2014					
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
IBRD V (USD in LACs) EXCHANGE RATE: 59.86	j					
Gross Loan Opening						17.29
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						17.29
Add: Drawal(s) during the year						
Less: Repayments(s) of Loans during the year						
Net Loan Closing						17.29
Average Net Loan						17.29
Rate of Interest on Loan						1.76%
Interest on Loan						0.30

Calculation of Interest on Working Capital

Name of the Transmission Licensee:

Element:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission

 $400/220\;kV$ ICT-1 along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

(Rs in Lacs)

							(NS III Lats)
SI.N	Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
1	O and M Expenses						16.91
2	Maintenance Spares						30.44
3	Recievables						70.20
4	Total Working Capital						117.55
5	Rate of Interest						13.20
6	Interest on Working Capital						3.88

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission

 $400/220\;\mathrm{kV}$ ICT-1 along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

Element: :DOCO:01-JAN-201

(Rs in Lacs)

			Draw Down So	chedule for C	alculation of	IDC & Finan	cing Charges			
Sl.No	Drawn Down		Quarter 1			Quarter 2		Q	uarter n(CO	D)
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
1.	Loans									
1.1	Foreign Loans					,				
1.2	Indian Loans								, ,	
1.2.1	IBRD V							,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		
	Draw Down Amount									1034.8
	IDC									
	Financing Charges								,	
	Total Indian Loans									
	Draw Down Amount					,				1034.8
	IDC				-					0.00
	Financing Charges		· [,			0.00
	Total of Loans Drawn									
	Draw Down Amount									1034.8
	IDC									61.00
	Financing Charges									0.00
2	Equity								ļ	
2.1	Foreign Equity Drawn									
2.2	Indian Equity Drawn				. ,					
	Total Equity Deployed									0.00

The project has been funded through domestic loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.



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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

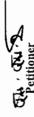
Name of the Transmission Element:

Name of the Project: Name of Region:

MUNDRA UMPP

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								(Rs in Lacs)
Sl.No.	Particulars	Form No.	Existing 2008-	2009-2010	2010-2011	2011-2012	2012-2013	201
-	. 2	3	4	5	9	7	8	6
-	Depreciation	FORM-12	00:00					14.08
2	Interest on Loan	FORM-13A	00.00					3.42
3	Return on Equity	FORM-01A	00:00					14.69
4	Interest On Working Capital	FORM-13B	0.00					3.46
5	O & M Expenses		00:00					50.73
9	Total		00.00					86 38



		2012-2013 2013-2014	2 9	293.91	84.58	378.49	14.69	Petitioner Petitioner
/S. Ant. :DOC		2011-2012	w			- B		
bad (PG) New S		2010-2011	4					
POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION MUNDRA UMPP 400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014		2009-2010	3					
Calculation Of Return On Equity POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION MUNDRA UMPP 400/220 kV ICT-2 alongwith associated bays at Aura	3	Existing 2008- 2009	2					
Cal POWERGRID CORP WESTERN REGION MUNDRA UMPP 400/220 kV ICT-2 alor								·
						-		
Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:		Particulars	1	Equity as DOCO	Notional Equity for Add Cap	Total Equity	Return on Equity @ 17.481%	

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POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION Name of the Transmission Licensee:

400/220 kV ICT-2 alongwith associated bays at Aurangahad (PG) New S/S. Ant. :DOCO :01-JAN-2014 MUNDRA UMPP Name of the Transmission Element: Name of the Project:

Covered in the present petition

Date of Commercial operation

Line Length (Km.)

Voltage level

No. of Sub-Conductors

S/C or D/C

Type of Line AC/HVDC

Name of Line

Transmission Lines

SI.No.

Name of Region:

				"	_				Total		
	Yes	01-JAN-2014		-				220		Line Bay #4	
	Yes	01-JAN-2014		-				220	•	Line Bay #3	
	Yes	01-JAN-2014		-			-	220		1x315 MVA ICT - 2 Bay	
	Yes	01-JAN-2014			-			400	· · · · ·	1x315 MVA ICT - 2 Bay	
								400/220 kV	Conventional 400/220 kV	Aurangabad (PG) New	-
If No, petition No.	Yes/No		220 KV 132 KV & below		400 KV	765 KV					
ihe present ion	Covered in the present petition	Date of Commercial operation	·	No. of Bays	N. 0		No. of Transformers / Reactors/ SVC etc (with Capacity)	Voltage level kV	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Name of Sub-Station	SI.No.
										tions	Substations
If No, petition No.	Yes/No								•		

ulations	
tive Parameters considered For tariff calc	
Normative Para	

POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION Name of the Transınission Licensee:

Name of Region:

MUNDRA UMPP

400/220 kV ICT-2 alongwith associated bays at Aurangahad (PG) New S/S. Ant.: DOCO:01-JAN-2014 Name of the Transmission Element: Name of the Project:

		Year Ending March	g March				
Particulars	Unit	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
	2	3	4	v	9	7	8
Base Rate of Return on Equity	%						17.481
Tax Rate	%						11.33
Target Availability	%						98.00
Normative O&M per Km.	Rs. lacs			Given Below	elow		
Normative O&M per bay	Rs. lacs			Given Below	elow		
Spares for WC as % of O&M	%						15.00
Recievables in Months for WC	months						2.00
Prime lending Rate of SBI as on 01-APR-2009	%						13.20
-	Norms fo	or O&M expenditure	Norms for O&M expenditure for Transmission System	ystem			
		2009-10	2010-11	2011-12	12	2012-13	2013-14
Norms for sub-station (Rs Lakh per bay)							
765 KV		73.36	77.56	81.99	•	89.98	91.64
400 KV		52.40	55.40	58.57	, ,	61.92	65.46
220 KV		36.68	38.78	41.00		43.34	45.82
132 KV and below		26.20	27.70	29.28	8	30.96	32.73
Norms for AC and HVDC Lines (Rs Lakhs per km)						-	
Single Circuit (Bundled conductor with four or more sub-conductors)		0.537	0.568	0.600	.1	0.635	0.671
Single Circuit (Twin & Triple Conductor)		0.358	0.378	0.400		0.423	0.447
Single Circuit (Single Conductor)		0.179	0.189	0.200	-	0.212	0.224
Double Circuit (Bundled conductor with four or more sub-conductors)		0.940	0.994	1:051		1.111	1.174
Double Circuit (Twin & Triple Conductor)		0.627	0.663	0.701		0.741	0.783
Double Circuit (Single Conductor)		0.269	0.284	0.301		0.318	0.336
Norm for HVDC Stations							
HVDC Back-to-back stations (Rs lakh per 500 MW)		443.00	468.00	495.00	0	523.00	553.00
Rihand-Dadri HVDC bipole scheme (Rs Lakh)		1450.00	1533.00	1621.00	00	1713.00	1811.00
Talcher-Kolar HVDC bipole scheme (Rs Lakh)		1699.00	1796.00	1899.00	00	2008.00	2122.00

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Transmission Licensee:

POWER GRID CORPORATION OF INDIA

Name of Region:

WESTERN REGION

Name of the Project:

ATS for MUNDRA - Regional System for WR under Transmission System Associated with MUNDRA UMPP

Name of Element:

400/220kV 315MVA ICT-II at Aurangabad

Capital Cost Estimates

Capital Cost Estimates		
Board of Director/ Agency approving the Capital cost estimates:	Board of Directors 213 meet	ing
Date of approval of the Capital cost estimates:	17-Sep-08	
•	Present Day Cost	Completed Cost
Price level of approved estimates	As of End of 1st Qtr. Of the year 2008	As on Scheduled COD of the System
Foreign Exchange rate considered for the Capital cost estimates		
Capital Cost excluding IDC & FC		-
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost excluding IDC & FC (Rs. Cr)	21.16	24.97
IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total IDC & FC (Rs.Cr.)	2.05	2.42
Rate of taxes & duties considered		
Capital cost Including IDC & FC		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total Capital cost Including IDC & FC (Rs. Cr)	23.21	27.39
Schedule of Commissioning		
(Scheduled DOCO elementwise)		
COD of Unit-1/Block-1 COD of Unit-1/Block-2 COD of Unit-1/Block-3 COD of Unit-1/Block-4	17-Sep-12	-

- 1. Copy of approval letter should be enclosed.
- 2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.3. Details of IDC & Financing Charges are to be furnished as per FORM-16.

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SI.No.	.01.2014 Break Down	As per Original Estimate	As on COD	Liabilities / Provision	Variation	Reasons for Variation
1	2	3	4	5	6=3-4-5	7
A 1.0	TRANSMISSION LINE Preliminary works					
1.1	Design & Engineering					
1.2	Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, compensation etc.	0.00	0.00	0.00	0.00	·
1.3	Total Preliminary works	0.00	- 0.00	- 0.00	0.00	
2.0	Transmission Lines material .		- 0.00			
2,1 2.2	Towers Steel Conductor	0.00	0.00 0.00	0.00 0.00	0.00	
2.3	Earth Wire	0.00	0.00	0.00	0.00	
2.4	Insulators Hardware Fittings	0.00	0.00	0.00	0.00	
2.6	Conductor & Earthwire accessories	0.00	0.00	0.00	0.00	
2.7 2.8	Spares Erection, Stringing & Civil works including	0.00	0.00 0.00	0.00	0.00	
2.9	foundation Total Transmission Lines material	0.00	0.00	0.00	0.00	
3.0	Taxes and Duties	0.00	0.00	0.00	0.00	
3.1	Custom Duty	0.00	0.00	0.00	0.00	
3.2	Other Taxes & Duties	0.00	0.00	0.00	0.00	
	Total Taxes & Duties	0.00	0.00	0.00	0.00	
	Total -Transmission lines	0.00	0.00	0.00	0.00	
:				_		
В.	SUBSTATIONS					
4.0	Preliminary works & land					
4.1	Design & Engineering	0.00	0.00	0.00	0.00	
4.2 4.3	Land Site preparation	0.00	0.00 0.00	0.00	0.00	
	Total Preliminary works & land	0.00	0.00	0.00	0.00	
5.0	Civil Works					
5.1 5.2	Control Room & Office Building including HVAC	0.00	0.00	0.00	0.00	
5.2 5,3	Township & Colony Roads and Drainage	0.00	0.00	0.00	0.00	
5.4	Foundation for structures	71.70	89.49 0.00	130.18 0.00	-147.96 0.00	
5.5	Misc. civil works Total Civil Works	71.70	89.49	130.18	-147,96	
6.0	Substation Equipments					
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)	366.91	169.36	94.82	102.72	Variation is due to decrease in the awarded cost
6.2	Transformers	1254.47	551,96	265.34	437 17	as compared to FR. Variation is due to decrease in the awarded cost
3.3	Compensating-Equipment(-Reactor, SVGs etc)	0.00	0.00	0.00		as compared to FK.
5.4	Control , Relay & Protection Panel	96.98	61.69	34.54	0.76	
6.5	PLCC	39.08	2.00	8.25	28.83	Variation is due to decrease in the awarded cost as compared to FR.
6.6	HVDC package	0.00	_0.00	0.00	0.00	•
6.7	Bus Bars/ conductors/insulators	34.00	0.00	0.00	34.00	Variation is due to consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be observed before ICT#2
6.8	outdoor lighting	0.00	0.00	0,00	0.00	charged before ICT#2.
6.9	Emergency DG set	0.00	0.00	0,00	0.00	
5.10	Grounding System	0.00	0.00	0.00	0.00	There is no scope change and Variation is due to
6.1	Structure for Switch yard	78.34	26,20	14.67	37.47	consideration of 220KV Yard items along with ICT#1 as ICT#1 is planned to be charged before ICT#2.
5,12	Auxiliary System	27.60	26.70	14.95	-14.05	Variation is due to decrease in the awarded cost
	Total Substation Equipments	1897.38	837.91	432.56	626.91	as compared to 1 re
.0	Spares (incl.in eqpt. cost)	0.00			0.00	
3.1	Taxes and Duties Custom Duty	0.00 0.00	0.00	0.00	0.00 0.00	
3.2	Other Taxes & Duties	0.00	0.00	0.00	0.00	
3.3	Total Taxes & Duties Total (Sub-station)	0.00 1969.08	927.40	562.73	478.94	
9.0	Construction and pre-commissioning		320		5.0 1	
9.0	expenses	0.00	0.00	0.00	0.00	
9.2	Site supervision & site admn.etc. Tools and Plants	0.00	0.00	0.00	0.00	
9.3	construction Insurance Total Construction and pre commissioning	0.00	0.00	0.00	0.00	
	expenses	0.00	0.00	0.00	0.00	
0.0 0.1	Overheads Establishment	147,32	13.38	0.00	133.94	
0.2	Audit & Accounts	0.00	0.00	0.00	0.00	
0.3	Contingency	0.00	0.00	0.00	0.00	
	Total Overheads Project cost without IDC, FC, FERV &	147.32	13.38	0,00	133.94	
1.0	Hedging cost	2116.40	940.78	562.73	612.88	
2.0	Total Cost (Plant & Equipment)	204.87	38.91	0.00	165.96	
2.1 2.2	Interest During Construction (IDC) Financing Charges (FC)	0.00	0.00	0.00	0.00	
2.3	Foreign Exchange Rate Variation (FERV)	0.00	0.00	0.00	0.00	
		0.00	0.00	0.00	0.00	
2.4	Hedging Cost Project cost including IDC, FC,	0.00			0.00	-

break-up or Construction / Supply / Service packages

Name of the Transmission Licensee:

Name of the Region: WR - I

Name of the project: MUNDRA UMPP

Name of the Transmission Element: 400/220kV ICT 2 alongwith associated bays at Aurangabad (PG) New SS

Anticipated DOCO: 01.01.2014

Sub-total	18	293.43	104.70	581.57	•	979.70
IDC, FC, FERV & Hedging cost	17	26.52	4.99	29.31	•	60.82
Taxes & duties & IEDC	16	90'9	1.88	21.53	•	29.47
Frim or with Expenditure escalation in excludind taxes prices & Duties	15	260.85	97.83	530.73	,	889.41
Frim or with escalation in prices	14					
Amended Value INR	INR - 13	379,098,515	183,378,641	173,909,000	6,758,754	
Amendec	U\$ \$ - 12					
Awarded value INR	INR - 11	378,359,455	183,295,591	173,909,000	6,758,754	
Awarded v	US \$ - 10					
Duration /	6	25.11.2013	25.11.2013	02.08.2013	02.08,2013	
No of bids received	7	 17	17	9	.00	
Start date of work	9	26.12.2011	26.12.2011	03.10.2011	03.10.2011	
Date of award	2	26.12.2011	26.12.2011	03.10.2011	03.10.2011	
LOA NO / Date	4	CC-CS/125-WR1/SS-827/1/ G6/ NOA-1/4044	CC-CS/125-WR1/SS-827/ 1/ G6/NOA-II/4045	CC-CS/125WR1/TR- 860/1/G6/CA-I/3891	CC-CS/125WR1/TR- 860/1/G6/CA-II/3892	
Party	60	BHEL	BHEL	ABB	ABB	
Package / Scope of works	2	400/220kV Aurangabad (PG) (New) SS - Supply	400/220kV Aurangabad (PG) (New) SS - Erection	Auto-transformer Pkg A1 for Agbad SS- Supply	Auto-Iransformer Pkg A1 for Agbad , SS- Erection	

Financial package upto COD

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission

400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant.

Element:

:DOCO :01-JAN-2014

Project Cost as on COD/31.03.2009:

979.70 (Rs. in Lakhs)

Date of Commercial Operation of

01-JAN-2014

the Transmission element:

(Rs in Lacs)

	Financial apportione	Package as d/ Approved	Financial P COD	ackage as on	As Admitted on C	OD
	Currency	and Amount	Currency	and Amount	Currency and Amo	unt
Loans						
Loans - Domestic	INR	1624.89	INR	0.00		
Loans - Foreign			INR	685.79		
Total Loans		1624.89		685.79	<u> </u>	
Equity		<u> </u>				
Foreign						
Domestic	INR	696.38	INR	293.91		
Notional				0.00		
Total Equity		696.38		293.91		
Debt Equity Ratio		70.00:30.00		70.00:30.00		
Total Cost		2321.27		979.70		
	Debt	Equity	Total			
Add Cap For 2013-2014			281.95			
Add Cap For 2013-2014	Actual	Normative				
Debt		197.36				
Equity		84.58				
Total		281.95				
Total Capital Cost with AD	DCAP upto 01.04	1.20 /	1261.65			



Statement of Additional Capitalisation after COD

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Transmission Element:

COD:

Name of Region: Name of the Project:

WESTERN REGION

MUNDRA UMPP

400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant.: DOCO:01-JAN-2014

01-JAN-2014

	•					(Rs in Lacs)
Sl.No.	Year	Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date	e added after COD Amount capitalised and cut off date proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
-	2	3	4	5	9	7
- i	2013-2014	BUILDING	108.21	108.21 Balance Retention & Payments	(1)8	
		SUB STATION	166.51	166.51 Balance Retention & Payments	3(1)	
		PLCC	7.23	7.23 Balance Retention & Payments	(1)6	
	Total		281.95			
2.	2014-2015	BUILDING	21.97	21.97 Balance Retention & Payments	(1)8	
	·	SUB STATION	257.80	257.80 Balance Retention & Payments	(1)6	,
		PLCC	1.01	1.01 Balance Retention & Payments	3(1)	
	Total		280.78			

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Statement of Capital Cost

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

WESTERN REGION

MUNDRA UMPP

400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014

Statement of Capital Cost

(To be given for relevant dates and year wise)

						(Rs. in Crores)
		01-APR-2009- 31-Mar-2010 31-Mar-2011 31-Mar-2012	01-APR-2010- 31-Mar-2011	01-APR-2011- 31-Mar-2012	01-APR-2012- 01-JAN-2014- 31-Mar-2013 31-Mar-2014	01-JAN-2014- 31-Mar-2014
4	a) Opening Gross Block Amount as per books					9.8
	b) Amount of capital liabilities in A(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above					0.39
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a					0.13
В	a) Addition in Gross Block Amount during the period					2.82
	b) Amount of capital liabilities in B(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above					
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a					
C	a) Closing Gross Block Amount as per books					12.62
	b) Amount of capital liabilities in C(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above					0.39
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a					0.13



Name of the Transm Name of Region: Name of the Project:	Name of the Transmission Licensee: Name of Region: Name of the Project:	• ::	Finan POWERGRID CORP WESTERN REGION MUNDRA UMPP	Financing of CORPORA UEGION	Financing of Additional Capitalisation CORPORATION OF INDIA LTD. GION	italisation LTD.				PART - III Form 10
Name of the Ir	Name of the Transmission Element:	ınt:	400/220 kV I	OI-2 alongwit	400/220 kV IC1-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014	at Aurangabad	I (PG) New S/S. A	.nt. :DOCO :01-J	AN-2014	(Rs in Lacs)
			Projected/Actual					Admitted		
Financial Year (Starting from COD)	From COD to31- Mar-2014	Year2	Year3	Year4	Year5& So on	Yearl	Year2	Year3	Year4	Year5 & so on
1	2	3	4	5	9	7	8	6	10	11
Amount capitalised in Work/Equipmen	281.95									
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so	,									
Total Loan	197.36									
Equity	84.58									
Internal Resources			-							
Others								,		
Total	281.95									

Calculation of Depreciation Rate

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

 $400/220\; kV\; ICT\text{--}2$ along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

						(Rs in Lacs)
SI.No.	Name of the Assets	Gross Block as on 31.03.2013 or as on COD, whichever is later	Addcap during the year	Gross Block as on 31.03.2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	11	2	3	4	5	6=Col.4 X Col.5
2013-	2014					
1	FREEHOLD LAND	0.00	0.00	0.00	0.00%	0.00
2	BUILDING	95.89	108.21	204.10	3.34%	1.25
3	TR LINE	0.00	0.00	0.00	5.28%	0.00
4	SUB STATION	881.61	166.51	1048.12	5.28%	12.74
5	PLCC	2.20	7.23	9.43	6.33%	0.09
6	LEASEHOLD LAND	0.00	0.00	0.00	3.34%	0.00
	Total	979.70	281.95	1261.65		14.08
		Weighted Average	Rate of Depreciation	(%)		1.26
		Ela	psed Life			0

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

MUNDRA UMPP

400/220 kV ICT-2 alongwith associated bays at Aurangahad (PG) New S/S. Ant. :DOCO :01-JAN-2014

(KS In Lacs)	2013-2014	15	12.47		281.95	1.61				14.08		14.08	14.08
(KS		14								,			
	2012-2												
	2011-2012 2012-2013	13											
	2010-2011	12			-								
	2009-2010	11											
	2008-2009	10											
	2007-2008	6								•		-	
		8											
	2005-2006 2006-2007	7											
	2004-2005	9											
	2003-2004	S											
	2002-2003	4	-					-					
	Upto 2000- 2001-2002 2002-2003	3.					·						
	Upto 2000- 2001	2											
	Financial Year	1	Depreciation on Capital Cost	Depreciation on Additional Capitalisation	Amount of Additional Capitalisation	Depreciation Amount	Details of FERV	Amount of FERV on which depreciation charged	Depreciation Amount	Depreciation Recovered during the year	Advance against Depreciation recovered during the year	Depreciation and Advance against Depreciation recovered during the year	Cumulative Depreciation And Advance against Depreciation recovered upto the year

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission

POWERGRID CORPORATION OF INDIA LTD.

Licensee:

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant. :DOCO :01-JAN-2014

Element: :DOCO :01	-JAN-2014					(Rs in Lacs)
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
IBRD V			,			
Gross Loan Opening						685.79
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						685.79
Add : Drawal(s) during the year						
Less: Repayments(s) of Loans during the year						
Net Loan Closing						685.79
Average Net Loan						685.79
Rate of Interest on Loan		0%	0%	0%	0%	1.76%
Interest on Loan						12.07
Total				<u> </u>		
Gross Loan Opening						685.79
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						685,79
Add: Drawal(s) during the year						
Less: Repayments(s) of Loans during the year						
Net Loan Closing						685.79
Average Net Loan						685.79
Interest on Loan						12.07
Weighted Average Rate of Interest on Loans						1.7600%



Calculation of Interest on Normative Loan

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

 $400/220\ kV$ ICT-2 along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

•						(Rs in Lacs)
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
Gross Normative Loan - Opening				·		685.79
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						685.79
Increase/Decrease due to ACE during the Year						197.36
Repayments of Normative Loan during the year						14.08
Net Normative loan - Closing						869.08
Average Normative Loan						777.43
Weighted-average Rate of Interest on actual Loans						1.7600%
Interest on Normative loan						3.42



Loans in Foreign Currency

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission

400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant.

:DOCO :01-JAN-2014

Element: :DOCO :01	-JAN-2014					
Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
IBRD V (USD in LACs) EXCHANGE RATE: 59.86						
Gross Loan Opening						11.46
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						11.46
Add : Drawal(s) during the year						
Less: Repayments(s) of Loans during the year						
Net Loan Closing		- 1				11.46
Average Net Loan						11.46
Rate of Interest on Loan						1.76%
Interest on Loan						0.20



Calculation of Interest on Working Capital

Name of the Transmission

POWERGRID CORPORATION OF INDIA LTD.

Licensee:

Name of Region:

WESTERN REGION

Name of the Project:

MUNDRA UMPP

Name of the Transmission Element:

 $400/220\ kV$ ICT-2 along with associated bays at Aurangabad (PG) New S/S. Ant. : DOCO :01-JAN-2014

							(Rs in Lacs)
SI.N	Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
1	O and M Expenses						16.91
2	Maintenance Spares						30.44
3	Recievables			•	- A		57.59
4	Total Working Capital						104.94
5	Rate of Interest	,					13.20
6	Interest on Working Capital						3.46



Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission

Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION MUNDRA UMPP

Name of the Project: Name of the Transmission

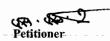
400/220 kV ICT-2 alongwith associated bays at Aurangabad (PG) New S/S. Ant.

Element:

:DOCO :01-JAN-2014

		•	··-	<u> </u>						Rs in Lacs
		L		chedule for C	alculation of	IDC & Finan	cing Charges			
SI.No	Drawn Down		Quarter 1			Quarter 2		Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupec	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
1.	Loans									
1.1	Foreign Loans			•						4
1.2	Indian Loans									
1.2.1	IBRD V									
	Draw Down Amount									685.7
	IDC									
	Financing Charges									
	Total Indian Loans									
	Draw Down Amount		,							685.7
	IDC									0.0
	Financing Charges							,	İ	0.0
	Total of Loans Drawn									
	Draw Down Amount									685.7
	IDC									38.9
	Financing Charges									0.0
2	Equity							•		
2.1	Foreign Equity Drawn									
2.2	Indian Equity Drawn									
	Total Equity Deployed									0.0

The project has been funded through domestic loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.



Name of the Company Name of the Project:

Power Grid Corporation of India Ltd.

Mundra UMPP

Covered in petition

-Not Applicable -

(i) Aurangabad- Aurangabad (MSETCL) 400 kV D/C (Quad) Line and Shifting of 400 kV D/C Akola -Aurangabad (MSETCL) line to Aurangabad alongwith associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I alongwith associated bays at Aurangabad S/S & (iii) 400/220 kV 315 MVA ICT-II alongwith associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP

Name of the Transmission Element:

	Checklist of Forms and other information/documents for tariff filing for	Transmission System
Form No.	Tariff Filing Formats (Transmission)	Tick
FORM- 1	Summary Sheet	Yes
FORM-1A	Calculation of Return on Equity	Yes
FORM-2	Details of Transmission Lines and Substations	Yes
FORM-3	Normative Parameters considered for tariff calculations	Yes
FORM- 4	Details of Foreign loans	Not applicable and hence not enclosed
FORM-4A	Details of Foreign Equity	Not applicable and hence not enclosed
FORM-5	Abstract of Admitted Cost for the existing Projects	Not applicable and hence not enclosed
FORM-5A	Abstract of Project Cost Estimates and Schedule of Commissioning for the new Projects	Yes
FORM-5B	Element wise Break-up of Project Cost for Transmission System	Yes
FORM-5C	Break-up of Construction/Supply/Sevice packages	Yes
FORM-5D	Details of elementwise cost	Yes
FORM-6	Financial Package upto COD	Yes
FORM- 7	Details of Project Specific Loans	Not applicable and hence not enclosed
FORM- 8	Details of Allocation of corporate loans to various transmission elements	Not applicable and hence not enclosed
FORM-9	Statement of Additional Capitalisation after COD	Yes
FORM-9A	Statement of capital cost	Yes
FORM- 10	Financing of Additional Capitalisation	Yes
FORM- 11	Calculation of Depreciation Rate	Yes
FORM- 12	Statement of Depreciation	Yes
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans	Yes
FORM- 13A	Calculation of Interest on Normative Loans	Yes
FORM-13B	Calculation of Interest on Working Capital	Yes
FORM- 14	Draw down Schedule for Calculation of IDC & Financing Charges	Yes
FORM-14A	Actual Cash Expenditure	Not applicable and hence not enclosed
Other Information	on/ Documents	<u> </u>
Sl. No.	Information/Document	Tick
1	Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association (For New Station setup by a company making tariff application for the first time to CERC)	
2	Regionwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures for the new Transmission System & for the relevant years.	
- 3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity.	Equity contribution by GOI (69.42%) and others(30.58%)
6	Copies of the BPTA/TSA with the beneficiaries, if any	Covered in petition
	David Annual Company Company	0 11 11

Detailed note giving reasons of time and cost over run, if applicable.

Any other relevant information, (Please specify)

Q4. Th. D